

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/46441/2025	M/S. BSR INFRATECH INDIA LTD. VS	SHESHADEBA DAS VS	// ()	
2	D-BLAPL/34488/2025	M/S. SHIVAM CONDEV PVT.LTD. DEEPAK SETHI VS	SANTOSH SETHI VS	CRR1 /252 /2025 () //	AOR20220001665C202500114
3	D-BLAPL/34495/2025	STATE OF ODISHA BALARAM MUNI VS	SUSHANTA HARICHANDAN VS	KHUNTUNI /180 /2025 () //	
4	D-BLAPL/34497/2025	STATE OF ODISHA SHAIKH AZIZ VS	SATYANARAYAN MISHRA VS	// () //	AOR20220001303C202500061
5	D-BLAPL/34499/2025	STATE OF ODISHA DEBASISH BEHERA @ LALA VS	ARUNA NAYAK VS	ANGUL SADAR PS /255 /2025 () //	
6	D-BLAPL/34504/2025	STATE OF ODISHA SANJIB DIGAL VS	MAHES DAS VS	DARINGBADI /83 /2025 () //	
7	D-BLAPL/34505/2025	STATE OF ODISHA MOHD. SHADAB VS	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /122 /2025 () //	
8	D-BLAPL/34507/2025	STATE OF ODISHA ROHITA NAYAK VS	MAHES DAS VS	DARINGBADI /65 /2025 () //	
9	D-BLAPL/34509/2025	STATE OF ODISHA LOKESH SAHU @ TEJRAJ SAHU VS	PRANAB RANJAN CHHATOI VS	BIJEPUR /217 /2025 () //	
10	D-BLAPL/34510/2025	STATE OF ODISHA PRAMOD SWAIN VS	HEMANT KU. TRIPATHY VS	KHUNTUNI /132 /2025 () //	
11	D-BLAPL/34512/2025	STATE OF ODISHA KANHA @ KANHEI BEHERA VS	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /387 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/34515/2025	SUNIL PAHAN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ / 0 () //	
13	D-BLAPL/34521/2025	MD. ABDULLAH VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	LAHUNIPADA /239 /2025 () //	
14	D-BLAPL/34522/2025	MATAL LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ / () //	AOR20220001631C202500302
15	D-BLAPL/34527/2025	SUGATA MAJUMDER VS STATE OF ODISHA	MIHIR KANTA RATH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /15 /2025 () //	
16	D-BLAPL/34529/2025	KAMA GOUDA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /174 /2025 () //	
17	D-BLAPL/34530/2025	CHANDRA @ BAICHANDRA SUNA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BINIKA /139 /2025 () //	AOR20220004226C202500027
18	D-BLAPL/34531/2025	AKASH BISWAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /257 /2025 () //	
19	D-BLAPL/34532/2025	BHOPAL KUMAR VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ / 0 () //	
20	D-BLAPL/34533/2025	SATISH SARKAR @ RAJU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MOTU /87 /2020 () //	
21	D-BLAPL/34534/2025	INDRAJEET SUNANI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /243 /2023 () //	
22	D-BLAPL/34537/2025	ABHISEKH @ ABHISHEK JATAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ / 0 () //	
23	D-BLAPL/34538/2025	VIKASH GOUND	BIJAYA KUMAR RAGADA	G.R.P.S. (TITILAGARH) /102 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34540/2025	RABINDRA BISWAL	RABINDRA PRASAD PATNAIK	INDUASTRIAL,NISA /205 /2025	AOD20230000619C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34541/2025	SUBHASH SONI @ SUBHASH	BIJAYA KUMAR RAGADA	G.R.P.S. (TITILAGARH) /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34548/2025	DILLIP KUMAR BHAISSAL @ BHAINSSAL	JAGABANDHU SAHU	BHATILI /207 /2025	AOR20220001487C202500095
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34551/2025	GURUDEV BALAVANTA RAY @ GURUDEB	RAMESH CHANDRA MAHARANA	CHANDRASEKHARPUR /347 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34553/2025	ARJUN SETHI	BISWARANJAN DALAI	PATTAMUNDAI RURAL PS /481 /2023	AOR20220003722C202500239
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34554/2025	BASANTA MAJHI	RAMESH CHANDRA MAHARANA	CHHENDIPADA /56 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34561/2025	SUMANTA MAJHI	DUSHMANTA SAHOO	ADVA /60 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34565/2025	SUSANTA KUMAR SETHI	JUGALA KISHORE PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34566/2025	PINKI BEHERA @ DULANI BEHERA	JUGALA KISHORE PANDA	BANARAPAL /530 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34568/2025	DILIP MADHI @ DILLIP MADHI	JUGALA KISHORE PANDA	MALKANGIRI SADAR /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34571/2025	SUMANTA KUMAR PUROHIT @ MANTU PUROHIT	TRILOCHAN BARIK	RAIRAKHOL /284 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/34574/2025	STATE OF ODISHA AJU @ AJAYA NAIK VS	BADRI NARAYAN MOHAPATRA VS	// TIGIRIA /147 /2024 ()	AOD20250000928C202500020
36	D-BLAPL/34575/2025	STATE OF ODISHA BISWAJIT MOHAPATRA VS	SAMARENDRA MOHANTY VS	// KENDRAPARA /150 /2025 ()	
37	D-BLAPL/34576/2025	STATE OF ODISHA LITU @ PRABIRA SENAPATI VS	DEEPAK KU SAHOO VS	// / /0 ()	
38	D-BLAPL/34578/2025	STATE OF ODISHA BASANTA NAHAK @ NAYAK VS	PARTHA SARATHI DAS VS	// POLASARA PS /391 /2025 ()	AOD20240000364C202500205
39	D-BLAPL/34580/2025	STATE OF ODISHA PANUA @ PRASHANTA PALEI VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /242 /2025 ()	AOR20220001615C202500214
40	D-BLAPL/34582/2025	STATE OF ODISHA DIBANA PATRA VS	BIRENDRA KUMAR PARDHI VS	// KARANJIA /219 /2025 ()	
41	D-BLAPL/34585/2025	STATE OF ODISHA SUBRAT ROUT VS	BIJAY KUMAR BEHERA VS	// Maitri Vihar PS /107 /2025 ()	AOR20220001736C202500103
42	D-BLAPL/34587/2025	STATE OF ODISHA JENIS NAYAK VS	SRIKANTA MAHUNTA VS	// / /0 ()	
43	D-BLAPL/34589/2025	STATE OF ODISHA MANAS GIRI VS	PRAMOD KUMAR JENA VS	// KULIANA /117 /2025 ()	
44	D-BLAPL/34592/2025	STATE OF ODISHA BIBEKA NAIK @ BIBEK NAIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /118 /2025 ()	
45	D-BLAPL/34593/2025	STATE OF ODISHA DHARMANANDA SWAIN @ PILU VS	AJAYA KUMAR PRADHAN VS	// BANKI /336 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/34594/2025	KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /472 /2025 () //	
47	D-BLAPL/34596/2025	MURALI MALLIK @ MURALIDHAR MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /806 /2023 () //	
48	D-BLAPL/34600/2025	KANHA DAS VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	BHANJANAGAR /1028 /2025 () //	
49	D-BLAPL/34601/2025	BIBHUTI SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	CHATRAPUR /405 /2025 () //	
50	D-BLAPL/34602/2025	PAPU @ PAPUNI @ HRUSHIKESH MALIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /245 /2025 () //	
51	D-BLAPL/34604/2025	NIRBHAY MAHARATHA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KONARK /205 /2025 () //	
52	D-BLAPL/34605/2025	KEDAR SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	CHATRAPUR /405 /2025 () //	
53	D-BLAPL/34607/2025	RAMA @ JYOTIPRAKASH MALIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /245 /2025 () //	
54	D-BLAPL/34608/2025	MAHENDRA KUANR @ MAHENDRA KUANAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
55	D-BLAPL/34611/2025	RAJA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MARINE KASIA /52 /2025 () //	
56	D-BLAPL/34613/2025	RAGHU MAHALIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	CHANDABALI /222 /2024 () //	
57	D-BLAPL/34616/2025	MD NASARTULLA	BIJAY KUMAR BEHERA	TIGIRIA /134 /2022	AOR20220001736C202500104

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/34617/2025	PRAVAT DAS @ PRABHAT DAS	HAJI SK ABDUL ISTAR	KHAIRA /178 /2025	AOR20230000809C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/34618/2025	BABULA BEHERA @ BABU	RAKESH KUMAR ROUSTRAY	BANKI /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/34623/2025	ABHEL RANA	RAMESH CHANDRA SWAIN	PHIRINGIA /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/34624/2025	BIPINI BEHERA	RAKESH KUMAR ROUSTRAY	BANKI /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/34627/2025	LUTA NAYAK	LAXMIDHAR DASH	MOHANA /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/34629/2025	ALEX @ SUNIL TOPNO @ ALEX SUNIL TOPPNO	UMAKANTA BARIK	RAGHUNATHPALI /557 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/34634/2025	RAMESH CHANDRA SAHU	SATYA RANJAN MULIA	CRR1 /72 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/34635/2025	SANJEET KUMAR	CHITTA RANJAN SAHU	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/34636/2025	JIBAN KRISHNA PARIDA	SATYA RANJAN MULIA	BHUBANESWAR VIGILANCE /24 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
67	D-BLAPL/34637/2025	BIREN NAIK	CHITTA RANJAN SAHU	RAIRAKHOL /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/34638/2025	KANHU CHARAN SAHU	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/34641/2025	STATE OF ODISHA BISWAJIT HARICHANDAN VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /447 /2025 ()	
70	D-BLAPL/34643/2025	STATE OF ODISHA NIRANJAN PARIDA VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /191 /2025 ()	
71	D-BLAPL/34644/2025	STATE OF ODISHA SUSHIL DEEP VS	TARA PRASAD MOHAPATRA VS	// PATNAGARH /340 /2025 ()	
72	D-BLAPL/34646/2025	STATE OF ODISHA PRADEEP KUMAR PANDA VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /191 /2025 ()	
73	D-BLAPL/34647/2025	STATE OF ODISHA JAGANNATH SAHU VS	JNYANANANDA PANDA VS	// KESINGA /448 /2025 ()	
74	D-BLAPL/34649/2025	STATE OF ODISHA MANAS PAHAN VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /233 /2025 ()	
75	D-BLAPL/34650/2025	STATE OF ODISHA GHURUNA MAJHI VS	JNYANANANDA PANDA VS	// BISWANATHPUR /58 /2025 ()	
76	D-BLAPL/34651/2025	STATE OF ODISHA AKASH SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /164 /2025 ()	
77	D-BLAPL/34652/2025	STATE OF ODISHA BIJAY SAMAL @ PABANA VS	SMRUTI RANJAN ROUT VS	// TANGI /131 /2023 ()	
78	D-BLAPL/34653/2025	STATE OF ODISHA T.UTTAM DORA VS	BISWA RANJAN DAS VS	// / /0 ()	
79	D-BLAPL/34655/2025	STATE OF ODISHA SANU @ SUJIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /457 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/34658/2025	IMRAN KHAN @ RINKU VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	BOLAGARH P.S. /46 /2025 () //	
81	D-BLAPL/34659/2025	IMRAN KHAN @ RINKU VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	BOLAGARH P.S. /46 /2025 () //	
82	D-BLAPL/34660/2025	SALIP SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /258 /2025 () //	
83	D-BLAPL/34663/2025	BHAGYADHAR NAYAK @ BHAGYABAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CHANDABALI /63 /2022 () //	
84	D-BLAPL/34666/2025	BANA GUNI @ SUSANTA SUAR VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	SAHID NAGAR P.S. /117 /2025 () //	
85	D-BLAPL/34670/2025	KANHA NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202500006
86	D-BLAPL/34672/2025	SHYAM SUNDAR PATEL VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
87	D-BLAPL/34673/2025	ASWATHAMA NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202500007
88	D-BLAPL/34679/2025	RAJU DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /426 /2025 () //	
89	D-BLAPL/34680/2025	GANAPATI PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SUBALAYA /240 /2023 () //	
90	D-BLAPL/34682/2025	DHOBU PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /54 /2021 () //	
91	D-BLAPL/34687/2025	DILLIP KUMAR LENKA	PRASANTA KUMAR NANDA	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /17 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/34690/2025	PRABIN @ PRAVEEN KUMAR SAMAL	SANDEEP RAJ PANDA	KEONJHAR SADAR /167 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/34693/2025	TIKUNU PATRA	RAMESH CHANDRA SWAIN	PHIRINGIA /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/34696/2025	MANAMOHAN SAMAL @ DOLIA	BISWA PRAKASH DHAL	CDA-II /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/34697/2025	PUTUKU SWAIN	AMLAN MOHANTY	JODA /294 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/34699/2025	HETA @ SALUKA HAIBURU	SOUMYA RANJAN PATI	MOHULDIHA /10 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CMAPL/46408/2025	P. DURGA PRASAD DESIBEHERA	ADV.	//	
		VS	VS	()	
		B.KAMALA		//	
98	D-CMP/46161/2025	SANTOSH KUMAR MISHRA	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		PRASANNA KUMAR DASH		//	
99	D-CMP/46204/2025	NISKALIKA MOHAPATRA	CHITTARANJAN BAIRISAL	//	
		VS	VS	()	
		KUMARI LULUPAMA SARANGI		//	
100	D-CMP/46208/2025	PURNA CHANDRA BARIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		RABINANDAN DASH		//	
101	D-CMP/46218/2025	BANITA JENA	NIRANJAN LENKA	//	
		VS	VS	()	
		BAISHNAB CHARAN JENA		//	
102	D-CMP/46225/2025	NARENDRA KUMAR SINGH	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/46251/2025	BIRENDRA KUMAR SINFH AMULYA KUMAR SAHU VS	AKHYAYA KUMAR MISRA VS	// // 0	
104	D-CMP/46337/2025	LAXMIPRIYA SAHU RASHMI DAS VS	JYOTI RANJAN DEO VS	// // 0	AOR20220002834C202500005
105	D-CMP/46386/2025	SAGARIKA MOHANTY SUDHANSHU SEKHAR THAKUR VS	ABINASH ROUTRAY VS	// // 0	
106	D-CMP/46391/2025	STATE OF ODISHA SUDHANSHU SEKHAR THAKUR VS	ABINASH ROUTRAY VS	// // 0	
107	D-CMP/46395/2025	STATE OF ODISHA UMESH KUMAR MOHAPATRA VS	NIRANJAN MAHARANA VS	// // 0	
108	D-CMP/46402/2025	STATE OF ODISHA GANGADHAR MOHANTY VS	NIRANJAN MAHARANA VS	// // 0	
109	D-CMP/46422/2025	KAILASH CH. MOHANTY PRATIMA BEHERA VS	ABINASH NAYAK VS	// // 0	
110	D-CMP/46433/2025	RANJAN KUMAR DALAI LAXMIDHAR SINGH VS	AMIT PRASAD BOSE VS	// // 0	
111	D-CMP/46437/2025	MANMATHA KUMAR PRADHAN BRUNDABAN KUMBHAR VS	AMIT PRASAD BOSE VS	// // 0	
112	D-CONTC/46149/2025	MANJURANI DASH GOLAKHA CHANDRA NAIK VS	ADV VS	// // 0	AOD20240000311C202500077
113	D-CONTC/46152/2025	SATYABRATA SAHU, SECRETARY HOME DEPTT. RENUBALA MISHRA VS	ADV. VS	// // 0	
		Y.B.KHURANIA,IPS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/46154/2025	MRUTYUNJAY SAMANTARAY VS MAHESWAR SAHOO,DEO,JAJPUR	ADV. VS	// ()	
115	D-CONTC/46157/2025	DEBADUTTA PATRA VS ASWATHY S,IAS	MANOJA KUMAR KHUNTIA VS	// ()	
116	D-CONTC/46162/2025	ARUNJYOTI SAHOO VS PARAMESHWAR FUNKWAL,GENERAL MANAGER,EAST COAST RAILWAY,RAIL SADAN,BBSR,KHURDA	DIGAMBARA MISHRA VS	// ()	
117	D-CONTC/46173/2025	LALA BISWANATH RAY VS USHA PADHEE,IAS	ADV. VS	// ()	
118	D-CONTC/46174/2025	SUBASISH JENA VS ARAVIND AGARWAL,IAS	MAHESWAR MOHANTY VS	// ()	
119	D-CONTC/46177/2025	GULURMAYEE MOHANTY VS N. THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT, BSBR, KHURDA	ADV. VS	// ()	
120	D-CONTC/46181/2025	SANJIT DIGAL VS HRUDA RANJAN SAHOO, BDO, CHAKAPADA, KANDHAMAL	TRILOCHAN NANDA VS	// ()	
121	D-CONTC/46184/2025	RASHMI RANJITA DAS MOHAPATRA VS PURNA CHANDRA BARIHA, DEO, KEONJHAR	ADV. VS	// ()	
122	D-CONTC/46187/2025	RASHMITA JENA VS AKSHAY SUNIL AGRAWAL, COLLECTOR NAYAGARH	ADV VS	// ()	AOR20230000709C202500047
123	D-CONTC/46188/2025	SANJUKTA MAHAPATRA VS PAWAR SACHIN PRAKASH, IAS	ADV. VS	// ()	
124	D-CONTC/46191/2025	TUNI MUDULI VS VISHAL KUMAR DEV, SECRETARY DEPTT. OF ENERGY	ADV VS	// ()	AOR20230000709C202500048
125	D-CONTC/46193/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, JOKHIPALI		//	AOR20220001487C202500096

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/46194/2025	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SK MOINUDDIN	ADV.	//	
		VS	VS	()	
127	D-CONTC/46198/2025	SURYAWANSHI MAYUR VIKAS, IAS DILLIP KUMAR PRUSTY	SAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
128	D-CONTC/46207/2025	UPENDRA SINGH PUNIA, IAS SURESH CHANDRA PANDA	ADV.	//	
		VS	VS	()	
129	D-CONTC/46235/2025	KALI PRASANNA MOHAPATRA, IAS MANGURU MUNDAGADIA	ADV.	//	
		VS	VS	()	
130	D-CONTC/46240/2025	CHINMAYA PRADHAN, DIRECTOR, CENTER FOR DISTANCE AND ONLINE EDUCATION, UTKAL UNIVERSITY, BBSR PURNA CHANDRA SETHI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
131	D-CONTC/46243/2025	ASWATHY S., COMMISSIONER SECRETARY, HEALTH AND FAMILY WELFARE DEPT, BBSR, KHURDA CHITARANJAN NAYAK	ADV.	//	
		VS	VS	()	
132	D-CONTC/46244/2025	CHINMAYA PRADHAN, DIRECTOR, CDOE, UTKAL UNIVERSITY, BBSR, KHURDA DR. DHARASHREE MOHANTY	SANGRAM JENA	//	
		VS	VS	()	
133	D-CONTC/46248/2025	ARVIND AGRAWAL, IAS PARAMESWAR DEY	SANGRAM JENA	//	
		VS	VS	()	
134	D-CONTC/46253/2025	ARVIND AGRAWAL, IAS GURU PRASAD NAYAK	ADV.	//	
		VS	VS	()	
135	D-CONTC/46258/2025	NOONSAVATH THIRUMALA NAIK, IAS TAPAN KUMAR MANGARAJ	AKSHAYA KUMAR DORA	//	
		VS	VS	()	
136	D-CONTC/46263/2025	NOONSAVATH THIRUMALA NAIK, IAS BIJAY KUMAR SAHOO	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/46266/2025	SATYABRATA SAHU,IAS SILENDRA KUMAR SAMAL VS SURENDRA KUMAR,IAS	SANKET KANUNGO VS	// // 0	
138	D-CONTC/46296/2025	GANANATH SAHU VS NRUPARAJ SAHU,OAS	ADV. VS	// 0	
139	D-CONTC/46312/2025	PURNA CHANDRA JENA VS SHALINI PANDIT,IAS	ADV. VS	// 0	
140	D-CONTC/46315/2025	BRUNDABAN DASH VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0	
141	D-CONTC/46318/2025	JYOTSNAMAYEE BEURA VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0	
142	D-CONTC/46361/2025	KHIROD PRASAD ROUT VS USHA PADHEE,IAS	ADV. VS	// 0	
143	D-CONTC/46370/2025	NIHAR KANTA BISWAL VS B.PARAMESWARAN,IAS	ADV. VS	// 0	
144	D-CONTC/46373/2025	SK.MANSUR ALI VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0	
145	D-CONTR/34583/2025	KRUSHNAPRIYA RATH VS PRATEEK SINGH, IPS,SUPERINTENDENT OF POLICE, PURI	ADV. VS	// 0	AOR20220001297C202500276
146	D-CRLA/34501/2025	DHANESTI NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BIJEPUR /9 /2023 0	AOR20220001303C202500062
147	D-CRLA/34511/2025	DHANESTI NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BIJEPUR /8 /2023 0	AOR20220001303C202500063

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLA/34562/2025	LAXMIDHAR @ LAXMIDHAR SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	CUTTACK VIGILANCE /14 /2007 () //	
149	D-CRLA/34581/2025	PADMAN MAHANANDIA VS STATE OF ODISHA	SOUGAT DASH VS	HEMGIR /127 /2016 () //	AOD20240000012C202500264
150	D-CRLA/34591/2025	JUDHISTIRA DAS VS STATE OF ODISHA	ASHOK DAS VS	BAIDYANATHPUR /35 /2018 () //	
151	D-CRLA/34622/2025	MD. SAKIB VS STATE OF ODISHA	AMRITA MISHRA VS	/ /0 () //	
152	D-CRLA/34630/2025	BIPIN KHARSEL @ KANHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /479 /2022 () //	
153	D-CRLA/34677/2025	RANJIT SETHY VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BAMBARI /7 /2023 () //	AOR20220001661C202500002
154	D-CRLA/34684/2025	JITENDRA KUMAR JUJHARSINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /34 /2023 () //	
155	D-CRLA/34686/2025	KALIA @ SURYAKANTA BHUTIA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /187 /2025 () //	
156	D-CRLA/34692/2025	SADIK HUSSAIN VS STATE OF ODISHA	ABHISHEK PRADHAN VS	CAPITAL P.S. /57 /2024 () //	
157	D-CRLA/34694/2025	BIKRAM BISWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAJNAGAR /469 /2021 () //	
158	D-CRLA/34695/2025	NAKULA JENA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	BINJHARPUR /45 /2016 () //	
159	D-CRLA/34704/2025	MANOJ KUMAR MAHANTA	KARUNAKAR GAYA	TURUMUNGA /59 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CRLA/34711/2025	STATE OF ODISHA ANANGA PUTEL	TARA PRASAD MOHAPATRA	PATNAGARH /331 /2025	
		VS	VS	()	
161	D-CRLMA/34524/2025	STATE OF ODISHA BHIMUDU HUIKA	BIRAJA PRASANNA DAS	RAYAGADA TOWN /37 /2025	
		VS	VS	()	
162	D-CRLMA/34709/2025	STATE OF ODISHA SIBARAM SAHU	RATIKANTA MOHAPATRA	KOTINANDA /309 /2025	
		VS	VS	()	
163	D-CRLMC/34481/2025	STATE OF ODISHA PADMANABHA DALAI @ PADMANAV DALAI	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500218
		VS	VS	()	
164	D-CRLMC/34485/2025 CRLMC/4651/2025	STATE OF ODISHA SUJIT KHATUA	AMITAV TRIPATHY	//0	
		VS	VS	SPECIAL JUDGE,BAUDH(Baudh)	
165	D-CRLMC/34491/2025	STATE OF ODISHA RAMESH NAIK@ PAPU	AMLAN SHAKTI PAUL	2(A)CC/0000018/2022	
		VS	VS	CAPITAL P.S. /719 /2022	
166	D-CRLMC/34500/2025	STATE OF ODISHA PRASANNA KUMAR PATEL	BIPLABA P.B. BAHALI	()	
		VS	VS	//	
167	D-CRLMC/34502/2025 CRLMC/4658/2025	STATE OF ODISHA(VIG.) SUCHITRA KUMAR PATEL	BISWARANJAN DALAI	SAMBALPUR VIGILANCE /75 /2009	
		VS	VS	()	
168	D-CRLMC/34508/2025	STATE OF ODISHA GAJENDRA GHOSH	SOUBHAGYA KUMAR DASH	TALSARA /275 /2025	AOR20220003722C202500238
		VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)	
169	D-CRLMC/34517/2025	STATE OF ODISHA UPENDRA KUMAR BISWAL	MANORANJAN PADHY	GR/0001596/2025	
		VS	VS	//	
170	D-CRLMC/34518/2025 CRLMC/4650/2025	STATE OF ODISHA MANOJ KUMAR ROY	MANORANJAN PADHY	MOHANA /73 /2023	AOD20220003086C202500158
		VS	VS	()	
		STATE OF ODISHA BIBHU PRASAD TRIPATHY	SITANSHU MOHAN DWIBEDY	//	
		VS	VS	LALBAG /438 /2025	
				S.D.J.M.,CUTTACK SADAR(Cuttack)	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/34525/2025	STATE OF ODISHA SK.KAYEM ALI @ KUBER ALI @ KACHA ALI VS SABANA SULTANA	SATYABRATA DASH VS	GR/0000993/2025 / /0 ()	
172	D-CRLMC/34526/2025	SUSHANTA MISHRA @ SUSHANTA KUMAR MISHRAPRASANTA KUMAR ROUTRAY VS STATE OF ODISHA	VS	// ()	AOD20240000391C202500086
173	D-CRLMC/34528/2025	SANGRAM KESHARI MOHANTY VS SUPDT. OF POLICE, CID, CRIME BRANCH, CUTTACK	ASIT KUMAR JENA VS	/ /0 ()	
174	D-CRLMC/34539/2025	BIRENDRA NAYAK@BIRA NAIK VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	DASPALLA /87 /2025 ()	
175	D-CRLMC/34543/2025	DASA@DASARATHI TERENIA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	DASPALLA /104 /2025 ()	
176	D-CRLMC/34547/2025	PAPU SWAIN@PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 ()	
177	D-CRLMC/34549/2025	RICHPAL SAGAR VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /38 /2020 ()	
178	D-CRLMC/34552/2025	RASANANDA BARAL VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /239 /2024 ()	
179	D-CRLMC/34555/2025	ABHAYA BARIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /227 /2020 ()	
180	D-CRLMC/34556/2025	BABAJI CHARAN DAS VS STATE OF ODISHA(VIG.)	BANSHIDHAR SATAPATHY VS	CUTTACK VIGILANCE /58 /2009 ()	
181	D-CRLMC/34557/2025	DEBULI@DEBENDRA SAHU VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /351 /2023 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/34567/2025	LAXMIDHAR SAMAL VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BINJHARPUR /35 /2016 () //	AOD20240000001C202500183
183	D-CRLMC/34572/2025	BRAJABANDHU DASH VS THE KENDRAPARA CREDIT COOPERATIVE SOCIETY LTD., KENDRAPARA	NRUSINGH CHARAN ROUT VS	//0 () //	
184	D-CRLMC/34573/2025	M/S. CHANDANESWAR VERITY STORE VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 () //	
185	D-CRLMC/34597/2025	GAJENDRA SINGH VS UNION OF INDIA(NARCOTICS CONTROL BUREAU)	AMITAV TRIPATHY VS	//0 () //	
186	D-CRLMC/34603/2025	NALINI KANT DASH VS STATE OF ODISHA	SASANKA SEKHAR DAS VS	CAPITAL P.S. /427 /2021 () //	
187	D-CRLMC/34614/2025	GOBARDHAN MALLIK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /71 /2023 () //	
188	D-CRLMC/34615/2025	GOPABANDHU MALLICK VS DIRECTOR VIGILANCE	SAIBRATA RATH VS	SAMBALPUR VIGILANCE /57 /2019 () //	
189	D-CRLMC/34620/2025	SOUMYA RANJAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 () //	AOR20220001245C202500076
190	D-CRLMC/34621/2025	TAPAN DHANGADAMAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 () //	
191	D-CRLMC/34631/2025	BANASHREE PANDA@BANISHREE PANDA VS STATE OF ODISHA	DEVYANI LAL VS	NANDANKANAN /204 /2025 () //	
192	D-CRLMC/34648/2025	RAJAT VS STATE OF ODISHA	LINGARAJ SARANGI VS	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /21 /2024 () //	
193	D-CRLMC/34661/2025	SOUMYA RANJAN DIGAL	SURYAKANTA DWIBEDI	SPL.TASK FORCE /17 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/34669/2025	CHINMAYA RAY	RAMA KRISHNA NAIK	MAHILA P.S. BUXIBAZAR /111 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/34675/2025	SOUMYA RANJAN DIGAL	SURYAKANTA DWIBEDI	SPL.TASK FORCE /17 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/34676/2025	KHIRABANDHU GOUDA	RAGHUNATH BISWAL	KHATIGUDA /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/34681/2025	SOUMYA RANJAN DIGAL	SURYAKANTA DWIBEDI	SPL.TASK FORCE /17 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/34685/2025	BIKASH DIGAL	SURYAKANTA DWIBEDI	SPL.TASK FORCE /17 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/34700/2025	PRAMOD BHUYAN @ CHINTU	SOURAV DAS	KHANDAGIRI P.S. /411 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/34703/2025	GIRISH PATNAIK	TIGMANSHU PATNAIK	PAHALA /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/34706/2025	NABIB SAHAJI	MOHAMMED RIAZ	SIMULIA /285 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/34707/2025	MANOJ @ MANOJA KUMAR PATNAIK @ PATTANAJANJAYA NARAYAN SAHOO	ANJAYA NARAYAN SAHOO	KHURDA PS /172 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/34710/2025	M.TUNNA PATRA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /589 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/34713/2025	BHAGYARATHI @ BHAGIRATHI CHINNARA	PRASANTA KUMAR NANDA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/34714/2025	GADADHAR DAS DASABA @ DASAB KANHAR VS STATE OF ODISHA	DEBASISH SUR VS	// MANAMUNDA /84 /2019 ()	
206	D-CRLMC/34715/2025	RABINDRA KANHAR VS STATE OF ODISHA	DEBASISH SUR VS	// MANAMUNDA /80 /2023 ()	
207	D-CRLMC/34717/2025	GIRIJA SHANKAR SAMANTARAY VS RASHMI MOHANTY	SANTOSH KUMAR DASH VS	/ /0 ()	
208	D-CRLMC/34718/2025	SHAKTI SHANKAR PATRA VS STATE OF ODISHA	VS	// INFOCITY PS /61 /2025 ()	
209	D-CRLMC/34719/2025	SANTOSH KUMAR SINGH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	CDA-II /43 /2024 ()	
210	D-CRLMP/34535/2025	SUSANTA KUMAR DASH VS DEPUTY COMMNR. OF POLICE, BBSR	RAMAKANTA DAS VS	/ /0 ()	
211	D-CRLMP/34564/2025	BHAGABAN CHAINI VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	/ /0 ()	
212	D-CRLMP/34626/2025	AJAYA KUMAR SWAIN VS STATE OF ODISHA	SUJATA JENA VS	/ /0 ()	
213	D-CRLMP/34712/2025	BIJAYA KUMAR PANDA VS STATE OF ODISHA	SANGHAMITRA ACHARYA VS	/ /0 ()	
214	D-CRLMP/34716/2025	RINA MAHAPATRA VS STATE OF ODISHA	RASMI RANJAN MISHRA VS	FATEGARH /336 /2025 ()	
215	D-CRLREV/34493/2025	GANESWAR PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BALASORE VIGILANCE /18 /2023 ()	AOR20220002820C202500019

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLREV/34503/2025	RITESH JHODIA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /104 /2025 () //	
217	D-CRLREV/34584/2025	JHASAKETAN DASH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /116 /2025 () //	AOD20240000391C202500087
218	D-CRLREV/34612/2025	SIBA JENA VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /77 /2004 () //	AOR20220001610C202500073
219	D-CRLREV/34662/2025	MIR HABIB ALAM VS ANISH FATMA	MOHAMMED AKHTER RAZA KHAN VS	/ /0 () //	
220	D-CRLREV/34698/2025	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 () //	
221	D-CRLREV/34701/2025	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 () //	
222	D-CRLREV/34702/2025	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 () //	
223	D-CRLREV/34705/2025	JITENDRA KUMAR ROUL VS MAMATA PARIDA	AMIYA RANJAN SETHY VS	/ /0 () //	
224	D-CRLREV/34708/2025	KHAGENDRA PRASAD BEHERA VS M/S. SAI DISTRIBUTORS AND EXPORT, BALASORE	PRABIR KUMAR RAY VS	/ /0 () //	
225	D-EXP/46372/2025	SUNANDA PATTANAYAK VS ASST. SETTLEMENT OFFICER, CUTTACK	BIDESH RANJAN BEHERA VS	/ / () //	
226	D-MACA/46148/2025	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS LAXMIPRIYA DASH	PRASANTA KUMAR MAHALI VS	/ / () //	
227	D-MACA/46153/2025	MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD. BBSR	PRASANTA KUMAR MAHALI	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		GANESH PRASAD BEHERA		//	
228	D-MACA/46178/2025	SRIRAM GENERAL INSURANCE COMPANY LTD., JAIPUR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		MRUTYUNJAY PRASAD SAHOO		//	
229	D-MACA/46182/2025	THE D.M. (T.P. HUB) ORIENTAL INSURANCE CO. LTD., Bhubaneswar	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		PASCHAL MINZ		//	
230	D-MACA/46216/2025	M/S. NATIONAL INSURANCE CO. LTD., NAGPUR	BIBEKANANDA UDGATA	//	
		VS	VS	0	
		ALOK CHANDRA MAHARANA		//	
231	D-MACA/46283/2025	SUBASINI PRADHAN	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		KAILASH CHANDRA SAHU		//	
232	D-MACA/46307/2025	THE MANAGER LEGAL TP HUBS THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	KANHOJANANDA NATH	//	AOD20250000656C202500006
		VS	VS	0	
		KANHU CHARAN JENA		//	
233	D-MACA/46376/2025	MAKARDHWAJ BISOYI	DHANANJAYA MUND	//	
		VS	VS	0	
		PRABHAT KUMAR SUNA		//	
234	D-MACA/46412/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., CHENNAI	SOMNATH KARSUGUDA	//	
		VS	VS	0	
		SRIMATI PRADHAN		//	
235	D-MACA/46417/2025	D.M., M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., JAIPUR	SANJAY KUMAR	//	
		VS	VS	0	
		ARNAPURNA JENA		//	
236	D-MATA/46301/2025	SAMIKSHYA SARANGI	JUDHISTHIR SAHOO	//	AOD20220003315C202500076
		VS	VS	0	
		TULU KISHORE BEHERA		//	
237	D-MATA/46349/2025	LALIT MOHAN MISHRA	ASHOK DAS	//	
		VS	VS	0	
		MAMATA MAYEE PANI @ MISHRA		//	
238	D-MATA/46357/2025	LALIT MOHAN MISHRA	ASHOK DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-OTAPL/46444/2025	MAMATA MAYEE PANI @ MISHRA COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, Bhubaneswar	PRASANNI MOHAPATRA(SR. STANDING COUNSEL)/ VS	// ()	
240	D-RPFAM/46130/2025	M/S. SHARDA REROLLERS PVT.LTD., SUNDERGARH ALIVA DEHURY@NAYAK VS	MOHAMMED FARADISH VS	// ()	
241	D-RPFAM/46300/2025	DEEPAK DEHURY ALOK RANJAN MAHARANA VS	BEDA PRAKASH PANDA VS	// ()	
242	D-RPFAM/46325/2025	SABITA MOHARANA CHINMAYA OJHA VS	NETRANANDA BISWAL VS	// ()	
243	D-RSA/46120/2025	DIPTIREKHA SUTAR TEJARAJ PODH VS	SAROJ KUMAR PADHY VS	// ()	
244	D-RSA/46305/2025	SUBAL SUNA@GANDA JITENDRA ROUT VS	PARTHA SARATHI DAS VS	// ()	AOD20240000364C202500206
245	D-RVWPET/46233/2025	NARAYAN PANDA BAIKUNTHA SAHOO VS	DR. JITENDRA KUMAR LENKA VS	// ()	
246	D-RVWPET/46368/2025	STATE OF ODISHA TAJMUL KHAN VS	M.A.ALI VS	// ()	
247	D-RVWPET/46375/2025	ABDUL SALAM KHAN BUDHURAM PATRA VS	ADV. VS	// ()	
248	D-RVWPET/46381/2025	STATE OF ODISHA DUSMANTA KU.BEHERA VS	ADV. VS	// ()	
249	D-RVWPET/46397/2025	STATE OF ODISHA SANJEEB KUMAR KAIBARTA VS	ADV. VS	// ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-RVWPET/46404/2025	ASHOK KUMAR PATRA VS STATE OF ODISHA	ADV. VS	// ()	
251	D-RVWPET/46411/2025	DURGA PRASAD PATRA VS STATE OF ODISHA	ADV. VS	// ()	
252	D-TRP(C)/46185/2025	SASMITA SETHY VS CHITARANJAN SETHY	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202500301
253	D-TRP(C)/46316/2025	M/S. S.K. CATTLE AND POULTRY FEEDS, NABARANGPUR VS M/S JAPFA COMFEED INDIA PVT. LTD., PUNE	CHITARANJAN BHOKTA VS	// ()	
254	D-TRP(C)/46435/2025	ULLASH BEHERA VS HEMANTA KUMAR BEHERA	AMIT PRASAD BOSE VS	// ()	
255	D-TRP(C)/46440/2025	SUNANDA SAHOO VS RAJAT NIKASH SAHOO	MANAS KUMAR CHAND VS	// ()	
256	D-TRPCRL/34640/2025	LABA BEHERA VS KUMUDINI BEHERA	SUSHANTA KUMAR JOSHI VS	//0 ()	
257	D-WA/46127/2025	PARESH KUMAR RAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// ()	
258	D-WA/46144/2025	STATE OF ODISHA VS BANALATA MISHRA	DEBASHIS TRIPATHY,A.G.A VS	// ()	LOD20240000172C202500428
259	D-WA/46146/2025	PRANATI MAHAPATRA VS STATE POLLUTION CONTROL BOARD, ODISHA	AKSHAYA KUMAR BEHERA VS	// ()	AOR20230000872C202500097
260	D-WA/46214/2025	STATE OF ODISHA VS SANTOSH KUMAR ACHARY	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202500452
261	D-WA/46308/2025	SUSANTA KUMAR MOHANTY	SANJIB MOHANTY	//	AOR20220001611C202500156

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR		//	
262	D-WA/46309/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202500429
		VS	VS	()	
		JYOTIRANJAN MALLICK		//	
263	D-WA/46393/2025	UMAKANTA CHHOTARAY	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WA/46442/2025	M/S.SHREE JAGANNATH SUPPLY AND SERVICE COOPERATIVE SOCIETY PATRA	DEBODI MAHA PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WA/46443/2025	ROJI JENA @ ROJI RAJ	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	()	
		COLLECTOR, DHENKANAL		//	
266	D-WP(C)/46112/2025	SAROJ BHOI	SWAPNIL ROY	//	AOR20220001600C202500174
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/46113/2025	RAJKISHOR BHAULA	SWAPNIL ROY	//	AOR20220001600C202500173
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/46114/2025	PRAVATI NALINI BEHERA	SWAPNIL ROY	//	AOR20220001600C202500175
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/46115/2025	BIRAJU PARICHHA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500217
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/46116/2025	BASANTA BARIK	AKSHAYA KUMAR BEHERA	//	AOR20230000872C202500094
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/46117/2025	BASANTA BARIK	AKSHAYA KUMAR BEHERA	//	AOR20230000872C202500095
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/46118/2025	MD.SAHEB	SAILABALA JENA	//	
	WP(C)/31849/2025	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/46119/2025	STATE OF ODISHA PRAVASANKAR PANDA VS	AKSHAYA KUMAR BEHERA VS	// // ()	AOR20230000872C202500096
274	D-WP(C)/46121/2025 WP(C)/31746/2025	STATE OF ODISHA SK. KAMALUDDIN VS	RAJJEET ROY VS	// // ()	AOR20220001462C202500134
275	D-WP(C)/46122/2025 WP(C)/31865/2025	INSPECTOR GENERAL OF REGISTRATION PRASANTA KUMAR SAHOO VS	APARES BHOI VS	// // ()	
276	D-WP(C)/46123/2025	BHARATI SAHOO SARAT KUMAR BEHERA VS	SURENDRA NATH PANDA VS	// // ()	
277	D-WP(C)/46124/2025	UCO BANK, BBSR ASHOK KUMAR BEHERA VS	SURENDRA NATH PANDA VS	// // ()	
278	D-WP(C)/46125/2025	UCO BANK, CUTTACK BHAGABAN NAYAK VS	SURENDRA NATH PANDA VS	// // ()	
279	D-WP(C)/46126/2025	UCO BANK, BBSR CHOUDHURI SUNIL KUMAR PRADHAN VS	BIPLABA P.B. BAHALI VS	// // ()	
280	D-WP(C)/46128/2025	STATE OF ODISHA JIBAN KUMAR DUTTA VS	BHAGABAN BEHERA VS	// // ()	
281	D-WP(C)/46129/2025	STATE OF ODISHA JASHODA MANI SHIAL VS	PRATIK DASH VS	// // ()	
282	D-WP(C)/46131/2025	STATE OF ODISHA M/S SNM BUSINESS PRIVATE LIMITED, BALASORE VS	MADHAB LAL AGARWAL VS	// // ()	
283	D-WP(C)/46132/2025	ADDL COMMISSIONER, CENTRAL REVENUE BUILDING BBSR M/S.SNM BUSINESS PRIVATE LTD, BALESWAR VS	MADHAB LAL AGARWAL VS	// // ()	
		ADDL.COMMISSIONER OF STATE TAX(APPEAL), BBSR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/46133/2025	M/S. SNM BUSINESS PRIVATE LIMITED. PATRA, BALASORE VS ADDL. COMNR OF STATE TAX (APPEAL), BBSR	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
285	D-WP(C)/46134/2025	M/S.SNM BUSINESS PRIVATE LTD, BALESWAR VS ADDL.COMMISSIONER OF STATE TAX(APPEAL), BBSR	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
286	D-WP(C)/46135/2025	M/S. SNM BUSINESS PRIVATE LIMITED., PATRA, BALASORE VS ADDL. COMNR OF STATE TAX(APPEAL), BBSR	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
287	D-WP(C)/46136/2025	M/S SNM BUSINESS PRIVATE LIMITED, BALASORE VS ADDL COMMISSIONER OF STATE TAX(APPEAL) CENTRAL REVENUE BUILDING,BBSR	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
288	D-WP(C)/46137/2025	M/S. SNM BUSINESS PRIVATE LTD,BALESWAR VS ADDL.COMMISSIONER OF STATE TAX (APPEAL), BBSR	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
289	D-WP(C)/46138/2025	CHOUDHURY BINOD BIHARI SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS MOHIT KUMAR PATI	// 0 //	AOR20220001535C202500219
290	D-WP(C)/46139/2025	M/S. SNM BUSINESS PRIVATE LIMITED, PATRA, BALASORE VS ADDL. COMNR OF STATE TAX (APPEAL), BBSR	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
291	D-WP(C)/46140/2025	SATYANARAYAN NAYAK VS STATE OF ODISHA	MANAS PATI VS MANAS PATI	// 0 //	AOR20220001535C202500221
292	D-WP(C)/46141/2025	NIRUPAMA SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS MOHIT KUMAR PATI	// 0 //	AOR20220001535C202500220
293	D-WP(C)/46142/2025	SAI OM AGENCY VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS RASHMI REKHA PRADHAN	// 0 //	AOD20250001071C202500022
294	D-WP(C)/46143/2025	NARAYAN MASHRA VS UNION OF INDIA	ABHIRAM SWAIN VS ABHIRAM SWAIN	// 0 //	
295	D-WP(C)/46145/2025	DILIP KUMAR PAIKARAY	GYANA RANJAN MAHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-WP(C)/46147/2025	STATE OF ODISHA SMKR AND ASSOCIATES	ANJAN KUMAR BISWAL	//	AOR20220001328C202500052
		VS	VS	()	
297	D-WP(C)/46150/2025 WP(C)/31835/2025	STATE OF ODISHA PRASANTA ROUT	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
298	D-WP(C)/46151/2025	STATE OF ODISHA BIJAY KUMAR SAHOO	LALATENDU JENA	//	
		VS	VS	()	
299	D-WP(C)/46155/2025	UNION OF INDIA ANIL KUMAR LENKA	PRASANNA KUMAR NAYAK	//	
		VS	VS	()	
300	D-WP(C)/46156/2025 WP(C)/31843/2025	COMMISSIONER CUM SECY, GOVT OF ODISHA FOOD SUPPLIES AND CONSUMER WELFARE/DEPT,BBSR AJIT SAHU	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
301	D-WP(C)/46158/2025	STATE OF ODISHA TRILOCHAN BEHERA	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
302	D-WP(C)/46159/2025	STATE OF ODISHA YUDHISTIRA BHOI	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
303	D-WP(C)/46160/2025	STATE OF ODISHA BELAMATI MEHER	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
304	D-WP(C)/46163/2025 WP(C)/31858/2025	STATE OF ODISHA BALARAM SWAIN	SUDHASHREE PASAYAT	//	AOD20250000916C202500019
		VS	VS	()	
305	D-WP(C)/46164/2025	STATE OF ODISHA BIBHUTI BHUSAN NATH	DIPANKAR ACHARYA	//	
		VS	VS	()	
306	D-WP(C)/46165/2025	PUNJAB AND NATIONAL BANK, CUTTACK PRAHALLAD CH FADUKAR	NIRANJAN PAIKRAY	//	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/46166/2025	STATE OF ODISHA DEBARAJ MUNDA VS	MANORANJAN PADHI VS	// // 0	
308	D-WP(C)/46167/2025	STATE OF ODISHA PARESH CHANDRA CHATTAR VS	MANORANJAN PADHI VS	// // 0	
309	D-WP(C)/46168/2025	STATE OF ORISSA SANJAY TUDU VS	BUDHIRAM DAS VS	// // 0	
310	D-WP(C)/46169/2025	STATE OF ODISHA ANIL KUMAR PANDA VS	LAMBODOR ACHARI VS	// // 0	
311	D-WP(C)/46170/2025	STATE OF ODISHA BISWAJEET GHOSE VS	SAROJA KANTA SAMAL VS	// // 0	
312	D-WP(C)/46171/2025	STATE OF ODISHA A. KARUNAKAR RAO VS	RABINDRA KUMAR PATNAIK VS	// // 0	
313	D-WP(C)/46172/2025	STATE OF ODISHA M/S MOWGLEE RETAIL PRIVATE LTD., GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
314	D-WP(C)/46175/2025	ADDL. COMNR OF STATE TAX(APPEAL) CT AND GST TERRITORIAL RANGE, GANJAM SRIKANTA PATTANAYAK VS	ITISHREE TRIPATHY VS	// // 0	
315	D-WP(C)/46176/2025	STATE OF ODISHA SURENDRA MOHANKUDO VS	ANIMA KUMARI DEI VS	// // 0	
316	D-WP(C)/46179/2025 WP(C)/31823/2025	STATE OF ODISHA MANSINGH SANTA VS	UMESH CHANDRA MOHANTY VS	// // 0	
317	D-WP(C)/46180/2025	THE COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT GOURA HARI MALLIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/46183/2025	RAGHUNATH NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
319	D-WP(C)/46186/2025	URMILA BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
320	D-WP(C)/46189/2025	GOBINDA CHANDRA SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	SURESH CHANDRA DASH VS	// 0 //	AOD20240000953C202500034
321	D-WP(C)/46190/2025	SHYAM NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
322	D-WP(C)/46192/2025	MINATI NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //	
323	D-WP(C)/46195/2025	JALI PRUSTY @ JOLI PRUSTY VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
324	D-WP(C)/46196/2025	PITAMBAR NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
325	D-WP(C)/46197/2025	PRANGYA PARIMITA SAHOO VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
326	D-WP(C)/46199/2025	NIRANJAN NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
327	D-WP(C)/46200/2025	LAXMI BEHERA VS GOVT OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
328	D-WP(C)/46201/2025	NAGESWAR DAS VS GOVT OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
329	D-WP(C)/46202/2025	TRILOCHANA PATTANAİK	BADRINARAYAN PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/46203/2025	M/S MAHALAXMI TRADERS, DHENKANAL	LAXMINARAYAN SAHOO	//	
		VS	VS	()	
		SUPERINTENDENT DHENKANAL RANGE, DHENKANAL		//	
331	D-WP(C)/46205/2025	HARIKRUSHNA SAHU	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE CUM ARBITRATOR, GANJAM		//	
332	D-WP(C)/46206/2025	PRASANNA KUMAR DAS	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		THE CHAIRMAN AND MANAGING DIRECTOR, BANK OF BARODA, MUMBAI		//	
333	D-WP(C)/46209/2025	SANTOSH KUMAR SATAPATHY	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/46210/2025	SANTOSH KUMAR BALIARSINGH	NISHIKANTA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/46211/2025	MIRZA RAHAMAT BEG	SUSANTA KUMAR BARAL	//	AOR20220001297C202500275
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/46212/2025	GOBINDA NAYAK	AKHIL KRUSHNA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/46213/2025	KAPALI DALABEHERA	RABINDRA NATH DEBATA	//	AOR20220003946C202500015
		VS	VS	()	
		THE COLLECTOR, DEOGARH		//	
338	D-WP(C)/46215/2025	SURENDRA KUMAR KHATUA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/46217/2025	PRAVAKAR PATRA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/46219/2025	RABINDRA KUMAR SAMAL	SAMEER KUMAR DAS	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/46220/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BBSR PRADEEP SAHANI VS	SAMEER KUMAR DAS VS	// // 0	
342	D-WP(C)/46221/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP NIRMAL CHANDRA MOHAPATRA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
343	D-WP(C)/46222/2025	STATE OF ODISHA ARUN KUMAR MOHAPATRA VS	SAMEER KUMAR DAS VS	// // 0	
344	D-WP(C)/46223/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP PRADEEP SAHANI VS	SAMEER KUMAR DAS VS	// // 0	
345	D-WP(C)/46224/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP LACHHAMAN PRUSTY VS	AKHAND VS	// // 0	
346	D-WP(C)/46226/2025	STATE OF ODISHA UNION OF INDIA VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
347	D-WP(C)/46227/2025	D.JAGADEESWARA RAO DAMODAR PRUSTY VS	SAMEER KUMAR DAS VS	// // 0	
348	D-WP(C)/46228/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP KAILASH CHANDRA NAYAK VS	SAMEER KUMAR DAS VS	// // 0	
349	D-WP(C)/46229/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP MAHENDRA KUMAR SUNDARAY VS	SAMEER KUMAR DAS VS	// // 0	
350	D-WP(C)/46230/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP MINATI SAHOO VS	SANGRAM MISHRA VS	// // 0	
351	D-WP(C)/46231/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), BBSR SUSHANTA KUMAR PANDA VS	SUDHIR KUMAR MALLICK VS	// // 0	
		ASST SETTLEMENT OFFICER, RENTAL COLINY, BBSR		//	

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/46232/2025	NARENDRA KUMAR SASMAL VS COLLECTOR PURI	DIGAMBAR SETHI VS	// 0 //	
353	D-WP(C)/46234/2025	ARSS INFRASTRUCTURE PROJECTS LTD VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500053
354	D-WP(C)/46236/2025	SONALI NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
355	D-WP(C)/46237/2025	GOKULA NAIK VS THE COLLECTOR, DHENKANAL	GAGAN BIHARI SINGH VS	// 0 //	
356	D-WP(C)/46238/2025	ARSS-ATLANTA (JV) VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500054
357	D-WP(C)/46239/2025	KASHINATH KANDI VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //	
358	D-WP(C)/46241/2025	NIHARIBALA NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
359	D-WP(C)/46242/2025	RASHMITA KUMARI DASH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
360	D-WP(C)/46245/2025	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //	
361	D-WP(C)/46246/2025	PRABIN KUMAR GOUDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
362	D-WP(C)/46247/2025	M/S MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
363	D-WP(C)/46249/2025	GOPAL CHANDRA BEHERA	SWAPNA KUMAR OJHA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/46250/2025	SUSANTA KUMAR PATTNAYAK	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/46252/2025	SURENDRA BARAL	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/46254/2025	M/S MAHANADI COALFIELDS LIMITED, ANGUL	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/46255/2025	PRAFULLA KUMAR SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/46256/2025	SUDHIR KUMAR BHUSAN	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/46257/2025	MENAKA MISHRA	M. BALAKRISHNA RAO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/46259/2025	SIBASANKAR BISWAL	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/46260/2025	M/S MAHANADI COALFIELDS LIMITED, ANGUL	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/46261/2025	SURYAKANTA ROUT	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/46262/2025	SANTOSH KUMAR DALAI	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/46264/2025	PARSURAM SETHY	NETRANANDA BISWAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/46265/2025	STATE OF ODISHA RAJENDRA KUMAR PARICHHA VS	SWAPNA KUMAR OJHA VS	// // 0	
376	D-WP(C)/46267/2025	STATE OF ODISHA MANAS KUMAR KAR VS	SUBHASREE MOHANTY VS	// // 0	
377	D-WP(C)/46268/2025	STATE OF ODISHA HIRALAL PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
378	D-WP(C)/46269/2025	STATE OF ODISHA BISHNU CHARAN SAHU VS	SWAPNA KUMAR OJHA VS	// // 0	
379	D-WP(C)/46270/2025	STATE OF ODISHA BHAGABAN SAHOO VS	RAMESH SAHOO VS	// // 0	
380	D-WP(C)/46271/2025	STATE OF ODISHA SUMAN DAKUA @ SUMAN KUMAR DAKUA VS	TIRTH KUMAR SAHU VS	// // 0	
381	D-WP(C)/46272/2025	STATE OF ODISHA DURYODHAN SETHI VS	SWAPNA KUMAR OJHA VS	// // 0	
382	D-WP(C)/46273/2025	STATE OF ODISHA S.RAJESH KUMAR RAO VS	SWAPNA KUMAR OJHA VS	// // 0	
383	D-WP(C)/46274/2025	STATE OF ODISHA BIREN JENA VS	SUPRAVA BEHERA VS	// // 0	
384	D-WP(C)/46275/2025	THE TAHASILDAR, ATHAGARH, CUTTACK SANJAY KUMAR PRADHAN VS	TIRTH KUMAR SAHU VS	// // 0	
385	D-WP(C)/46276/2025	STATE OF ODISHA AKHYAYA KUMAR MALLIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/46277/2025	BIREN DALAI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
387	D-WP(C)/46278/2025	SADASIBA RAY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	AOD20240000116C202500013
388	D-WP(C)/46279/2025	MANOJA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
389	D-WP(C)/46280/2025	M/S. ROYAL CLIFFS SERVICES, JAGATSINGHPUR VS INDIAN OIL CORPORATION LTD., NEW DELHI	AMITABH MISHRA VS	// 0 //	
390	D-WP(C)/46281/2025	KISHOR KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //	
391	D-WP(C)/46282/2025	KISHOR CHANDRA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
392	D-WP(C)/46284/2025	SHAKUNTALA BIDIKA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //	
393	D-WP(C)/46285/2025	KUMUDA SETH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
394	D-WP(C)/46286/2025	RAJ KUMAR BARIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
395	D-WP(C)/46287/2025	M/S. CHANDRAMA TRANSPORT, JAGATSINGHPUR VS INDIAN OIL CORPORATION LTD., NEW DELHI	AMITABH MISHRA VS	// 0 //	
396	D-WP(C)/46288/2025	SABITRI PARIDA VS TAHASILDAR VYASANAGAR, JAJPUR	LAKSHMAN MISHRA VS	// 0 //	
397	D-WP(C)/46289/2025	M/S CHANDRAMA TRANSPORT, JAGATSINGHPUR	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-WP(C)/46290/2025	HINDUSTAN PETROLEUM CORPORATION LTD., MUMBAI	SWAPNIL ROY	//	
		NAROTTAM SAHU	VS	//	AOR20220001600C202500177
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/46291/2025	BIGHNA MEHER	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
400	D-WP(C)/46292/2025	OM PRAKASH JAYPURIA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/46293/2025	NRUSINGH CHARAN SAHOO	KAMAL RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/46294/2025	MUNA KARTI	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
403	D-WP(C)/46295/2025	M/S. ROYAL CLIFFS SERVICES, JAGATSINGHPUR	SAIBRATA RATH	//	
		VS	VS	()	
		HINDUSTAN PETROLEUM CORPORATION LTD., MUMBAI		//	
404	D-WP(C)/46297/2025	ASHOK KUMAR RATH	RABI NARAYAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/46298/2025	SAHADEV NAYAK	AKASH BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/46299/2025	ALL ODISHA MUSLIM WOMEN WELFARE ASSOCIATION, CUTTACK	GANESH MOHANTY	//	
		VS	VS	()	
		THE COLLECTOR, CUTTACK		//	
407	D-WP(C)/46302/2025	TIRUPATI KAR	GOURI MOHAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/46303/2025	RAKESH KUMAR SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/46304/2025	STATE OF ODISHA DEBARA SA VS	ASHIS KUMAR MISHRA VS	// // 0	
410	D-WP(C)/46306/2025	THE STATE OF ODISHA RAMA ARAKA VS	TIRTH KUMAR SAHU VS	// // 0	
411	D-WP(C)/46310/2025	STATE OF ODISHA MANAS RANJAN MAHANTA VS	LAXMIKANTA MOHANTY VS	// // 0	
412	D-WP(C)/46311/2025	STATE OF ODISHA V.S.JEEVAN SANGRAM VS	NISHAT AFREEN VS	// // 0	
413	D-WP(C)/46313/2025	STATE OF ODISHA SUJIT KUMAR GIRI VS	LAXMIKANTA MOHANTY VS	// // 0	
414	D-WP(C)/46314/2025	STATE OF ODISHA CANARA BANK, ASSETS RECOVERY BRANCH (ARMS) VS	SUBRATA KISHRA VS	// // 0	
415	D-WP(C)/46317/2025	CHIEF JUDICIAL MAGISTRATE, CUTTACK ABHINNA KUMAR SWAIN VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202500265
416	D-WP(C)/46319/2025	STATE OF ODISHA UPENDRA NATH MAHANTA VS	LAXMIKANTA MOHANTY VS	// // 0	
417	D-WP(C)/46320/2025	STATE OF ODISHA MAHESWAR BEHERA VS	ABHIRAM SWAIN VS	// // 0	
418	D-WP(C)/46321/2025	UNION OF INDIA RATANA KUMAR SWAIN VS	JIBESH KUMAR PADHIARY VS	// // 0	AOD20240000242C202500266
419	D-WP(C)/46322/2025	STATE OF ODISHA CANARA BANK, ASSETS RECOVERY BRANCH (ARMS) VS	SUBRATA KISHRA VS	// // 0	
		CHIEF JUDICIAL MAGISTRATE, CUTTACK		//	

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/46323/2025	KULAMANI PARIDA VS GM/DGM BANK OF INDIA, BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //	
421	D-WP(C)/46324/2025	SATYABHAMA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
422	D-WP(C)/46326/2025	SARAT CHANDRA SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
423	D-WP(C)/46327/2025	BIRKISHROE BHOI VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //	
424	D-WP(C)/46328/2025	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
425	D-WP(C)/46329/2025	SAIBA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
426	D-WP(C)/46330/2025	DUSHMANTA KUMAR PANDA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //	
427	D-WP(C)/46331/2025	PRADIP KUMAR RATH VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //	
428	D-WP(C)/46332/2025	DIBAKAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
429	D-WP(C)/46333/2025	KARIA MARNDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
430	D-WP(C)/46334/2025	MANASIBALA NAYAK VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //	
431	D-WP(C)/46335/2025	SK.ALLAUDDIN	SHIVSANKAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/46336/2025	MRUTYUNJAYA PUJARI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/46338/2025	MAHESWATA DAS	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/46339/2025	ABHIMANYU SETHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/46340/2025	JAYASHREE SINGH DEO	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/46341/2025	RAMCHANDRA PATRO	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/46342/2025	AKSHAYA KUMAR SETHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/46343/2025	SURESH KUMAR DASH	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/46344/2025	MAKURU PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/46345/2025	TRILOCHAN MALLICK	AMARJIT MOHAPATRA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
441	D-WP(C)/46346/2025	SNEHALATA BEHERA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/46347/2025	PARESH KUMAR MOHAPATRA	PRAKASH KUMAR ROUT	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/46348/2025	STATE OF ODISHA ASHOK KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
444	D-WP(C)/46350/2025	STATE OF ODISHA KANDARPA KUMAR SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
445	D-WP(C)/46351/2025	STATE OF ODISHA RENUBALA SATAPATHY VS	AMIT PRASAD BOSE VS	// // 0	
446	D-WP(C)/46352/2025	ARABINDA SATAPATHY ASHOK KUMAR SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
447	D-WP(C)/46353/2025	STATE OF ODISHA KISHORE KUMAR MARANDI VS	PABITRA KUMAR NAYAK VS	// // 0	
448	D-WP(C)/46354/2025	STATE OF ODISHA ISWAR CHANDRA SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
449	D-WP(C)/46355/2025	STATE OF ODISHA BHABAGRAHI MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
450	D-WP(C)/46356/2025	STATE OF ODISHA SRIRAM HANSDAH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
451	D-WP(C)/46358/2025	STATE OF ODISHA M/S. CHAVA VENUGOPAL, KHORDA VS	ANSHUMAN MISHRA VS	// // 0	
452	D-WP(C)/46359/2025	THE UNION OF INDIA, NEW DELHI BISWANATH TANI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
453	D-WP(C)/46360/2025	STATE OF ODISHA PRATAP KUMAR SAHOO VS	VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/46362/2025	KHADIJA BANO VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //	
455	D-WP(C)/46363/2025	M/S KAMDHENU CONSTRUCTION VS UNION OF INDIA	PRANJAL SHUKLA VS	// 0 //	AOR20220001296C202500092
456	D-WP(C)/46364/2025	CHAITANYA PUHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
457	D-WP(C)/46365/2025	BICHITRANANDA SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
458	D-WP(C)/46366/2025	SANTOSH SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
459	D-WP(C)/46367/2025	BASUDEV SAMAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
460	D-WP(C)/46369/2025	SURYAMANI BEHERA VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //	
461	D-WP(C)/46371/2025	BALMIKI NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
462	D-WP(C)/46374/2025	DR.TARAPADA NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
463	D-WP(C)/46377/2025	DR.SUKUMAR NANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
464	D-WP(C)/46378/2025	AJAY KUMAR PRADHAN VS THE ADDL. SECY TO GOVT. COMMERCE AND TRANSPORT DEPT., ODISHA	SATYAJEET MUKHARJEE VS	// 0 //	
465	D-WP(C)/46379/2025	DR.PRASANTA KUMAR PAUL	NIHAL RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/46380/2025	SUGGU SIMAN CHALAM @ S.SIMANCHALAM	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/46382/2025	DR.BINODINI MOHANTY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/46383/2025	BABITA SAHU	PRANAB KUMAR PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/46384/2025	MITHILA SAHU	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/46385/2025	DR.BIBHUDUTTA PATNAIK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/46387/2025	AYUB KHAN	PARSURAM MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/46388/2025	SAROJINI JENA	DEEPAK KUMAR PANDA	//	
		VS	VS	0	
		SRI DAMODAR JEW BY ASADEB BIJE NIJAGRUHA, JAJPUR		//	
473	D-WP(C)/46389/2025	DR.PREMALATA BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/46390/2025	M/S. BAJRANGBALI MINMET PVT. LTD., SUNDARGARH	ABHURIMOHAN RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
475	D-WP(C)/46392/2025	GIRIDHARI MAJHI	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/46394/2025	DR.PRATAP CHANDRA MOHANTA	NIHAL RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/46396/2025	STATE OF ODISHA BIJAYA LAXMI MARINDI VS	BEDA PRAKASH PANDA VS	// // 0	
478	D-WP(C)/46398/2025	STATE OF ODISHA DR.NARAYAN PRASAD ACHARYA VS	NIHAL RATH VS	// // 0	
479	D-WP(C)/46399/2025	STATE OF ODISHA M/S. SHREE AMBIKA FODDERS INDUSTRIES, CUTTACK VS	SANTOSH KUMAR MISHRA VS	// // 0	
480	D-WP(C)/46400/2025	COMMISSIONER OF CT AND GST, CUTTACK GOUTAM BUDHA JENA VS	DEEPAK RANJAN SUNDARAY VS	// // 0	
481	D-WP(C)/46401/2025	THE GENERAL MANAGER, INDIAN BANK, MAIN BRANCH, BBSR JAYAKRUSHNA JENA VS	DEBENDRA NATH MISRA VS	// // 0	
482	D-WP(C)/46403/2025	STATE OF ODISHA BIMAN KUMAR BARIK VS	DEBENDRA NATH MISRA VS	// // 0	
483	D-WP(C)/46405/2025	STATE OF ODISHA MD. SALIM VS	SANJAY KUMAR PATTANAİK VS	// // 0	
484	D-WP(C)/46406/2025	STATE OF ODISHA M/S MUKAND LTD, MAHARAŠTRA VS	SANTOSH KUMAR MISHRA VS	// // 0	
485	D-WP(C)/46407/2025	COMMISSIONER OF SALES TAX, CT AND GST, CUTTACK PRASANTA KUMAR DASH VS	PRASANTA KUMAR NANDA VS	// // 0	
486	D-WP(C)/46409/2025	PUNJAB AND SIND BANK, SMITA ROURTRAY VS	ACHYUTANANDA PATTANAİK VS	// // 0	
487	D-WP(C)/46410/2025	STATE OF ODISHA M/S. SKD ASSOCIATES, CUTTACK VS	PRABHAT KUMAR DASH VS	// // 0	
		REVIEW COMMITTEE, UNION BANK OF INDIA, MUMBAI		//	

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/46413/2025	SAIRAM SELF HELP GROUP, KENDRAPARA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS DILLIP KUMAR MOHAPATRA	// 0 //	
489	D-WP(C)/46414/2025	SIBA PRASAD BISI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS NIRANJAN LENKA	// 0 //	
490	D-WP(C)/46415/2025	BUDHEI SAHU VS COLLECTOR SUBARNAPUR	NIRANJAN LENKA VS DILLIP KUMAR MOHAPATRA	// 0 //	
491	D-WP(C)/46416/2025	JANARDAN DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS SOUBHAGYA SUNDAR DAS	// 0 //	
492	D-WP(C)/46418/2025	SK.MD.NAZIBULLAH @ NAJIBULLAH VS ADDL COMMISSIONER LAND RECORD AND SETTLEMENT, CUTTACK	SOUBHAGYA SUNDAR DAS VS PRASANTA KUMAR SATAPATHY	// 0 //	
493	D-WP(C)/46419/2025	BALARAM DHAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS MADHAB LAL AGARWAL	// 0 //	
494	D-WP(C)/46420/2025	PRAMOD KUMAR BEHURA VS CHIEF COMNR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	MADHAB LAL AGARWAL VS SOUGAT DASH	// 0 //	
495	D-WP(C)/46421/2025	RAMA TIRA @ RAMA HO VS STATE OF ODISHA	SOUGAT DASH VS DR. BINODA KUMAR MISHRA	// 0 //	
496	D-WP(C)/46423/2025	PUSHPANGINI PATTNAIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS DILLIP KUMAR MOHAPATRA	// 0 //	
497	D-WP(C)/46424/2025	SHIBA SHANKAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS MADHAB LAL AGARWAL	// 0 //	
498	D-WP(C)/46425/2025	PRAMOD KUMAR BEHERA VS CHIEF COMR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
499	D-WP(C)/46426/2025	M/S. SREYASRI MOTORS, SAMBALPUR	MADHAB LAL AGARWAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
500	D-WP(C)/46427/2025	SUDAM CHANDRA MISHRA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/46428/2025	PRAMOD KUMAR BEHERA	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMNR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK		//	
502	D-WP(C)/46429/2025	PRAMOD KUMAR BEHERA	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMNR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK		//	
503	D-WP(C)/46430/2025	GANGADHAR ACHARYA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/46431/2025	PRAMOD KUMAR BEHERA	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMNR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK		//	
505	D-WP(C)/46432/2025	MANJUSHREE TRIPATHY	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE CHIEF INFORMATION COMNR, ODISHA, BBSR		//	
506	D-WP(C)/46434/2025	MANJUSHREE TRIPATHY	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE CHIEF INFORMATION COMNR, ODISHA, BBSR		//	
507	D-WP(C)/46436/2025	SIDDHARTHA SANKAR PARIDA	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/46438/2025	DR. AVAMAYEE NAYAK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/46439/2025	DR. BASANT KUMAR BARIK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-ABLAPL/34482/2025	RAMESH CHANDRA MOHARANA	BIBHUTI RANJAN MOHANTY	BAIDYANATHPUR /478 /2025	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/34483/2025	STATE OF ODISHA DIBAKAR SAHOO VS	ASISH KUMAR RAY VS	// JAJPUR SADAR /355 /2025 ()	AOD20230000467C202500036
512	D-ABLAPL/34484/2025	STATE OF ODISHA RABINDRA MAHARANA VS	BIDYADHAR MANSING VS	// JODAPADAR /171 /2025 ()	
513	D-ABLAPL/34486/2025	STATE OF ODISHA BANAMALI OJHA VS	SAMBEET PATTANAYAK VS	// GOP /342 /2025 ()	AOR20220001591C202500041
514	D-ABLAPL/34487/2025	STATE OF ODISHA BADAL MALIK VS	KSHIROD KUMAR PAHIL VS	// BHANDARIPOKHARI /237 /2025 ()	
515	D-ABLAPL/34489/2025	STATE OF ODISHA SIPAN MOHAPATRA VS	PRAKASH CHANDRA DASH VS	// PATKURA /192 /2025 ()	
516	D-ABLAPL/34490/2025	STATE OF ODISHA CHANDRA SEKHAR MOHANTA @ PINTU VS	AMLAN SHAKTI PAUL VS	// KALIAPANI /112 /2025 ()	
517	D-ABLAPL/34492/2025	STATE OF ODISHA MIHIR KUMAR BISWAL VS	SARADA PRASAD DASH VS	// SORO /614 /2025 ()	
518	D-ABLAPL/34494/2025	STATE OF ODISHA DIPUA ROUT VS	SAROJ RANJAN SUBUDHI VS	// BYREE /253 /2025 ()	
519	D-ABLAPL/34496/2025	STATE OF ODISHA RANJAN BEHERA VS	ARIJEET MISHRA VS	// KALINGA NAGAR /404 /2025 ()	
520	D-ABLAPL/34498/2025	STATE OF ODISHA SAMIR HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE TOWN /320 /2025 ()	
521	D-ABLAPL/34506/2025	STATE OF ODISHA SATYA PRAKASH JENA @ SANJI VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	// KHUNTUNI /132 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/34513/2025	AJAYA SETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /250 /2025 () //	
523	D-ABLAPL/34514/2025	JAKEB NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /111 /2025 () //	
524	D-ABLAPL/34516/2025	RAJESH @ BHIMA NATH VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /22 /2025 () //	
525	D-ABLAPL/34519/2025	RAJENDRA NAYAK @ JHUMUPU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDILI /50 /2017 () //	AOD20240000012C202500262
526	D-ABLAPL/34520/2025	RAJENDRA NAYAK @ JHUMUPU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDILI /39 /2017 () //	AOD20240000012C202500263
527	D-ABLAPL/34523/2025	RAJENDRA NAYAK @ JHUMUPU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDILI /49 /2017 () //	AOD20240000012C202500261
528	D-ABLAPL/34536/2025	SAROJ KUMAR JETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURIGHAT /257 /2025 () //	
529	D-ABLAPL/34542/2025	DAYAL CHAKRABORTY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LINGARAJ P.S. /345 /2025 () //	
530	D-ABLAPL/34544/2025	GOKULA DEHURY @ GUKULANANDA DEHURI @ GOKULANANDA RATH @ GOKULA DEURI VS STATE OF ODISHA	GOKULANANDA RATH @ GOKULA DEURI VS	ATHGARH /290 /2025 () //	
531	D-ABLAPL/34545/2025	SAI ADITYA RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //	
532	D-ABLAPL/34546/2025	MANAS RANJAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //	
533	D-ABLAPL/34550/2025	ABDUL JAVED AKHTAR	SACHIDANANDA PADHEE	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/34558/2025	DINESH BAIRIGANJAN	ROHIT RANJAN RAY	BOLAGARH P.S. /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/34559/2025	KAILASH CHANDRA PANDA	ROHIT RANJAN RAY	BEGUNIA P.S. /332 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/34560/2025	BISHNU PRIYADARSHINI @ BARSHA PRAYADARSHINI	ROHIT RANJAN RAY	AIR FIELD P.S. /376 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/34563/2025	JUDGE YADAV @ JURGE YADAV	SUNIL KUMAR PANDA	JHARSUGUDA /464 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/34569/2025	DEB PRASAD SEN	SUBHRAJIT SAHOO	TANGI (KHURDA) /761 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/34570/2025	GOBINDA LAL RAY	SUBHRAJIT SAHOO	TANGI (KHURDA) /761 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/34577/2025	SUBASH CH. BEHERA	PRANAB RANJAN CHHATOI	AIR FIELD P.S. /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/34579/2025	SHRADHANJALI MANGARAJ	SUSANTA KUMAR BARAL	MANGALA BAG /392 /2025	AOR20220001297C202500277
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/34586/2025	UMAKANTA MUGRI @ DAVID MUGURI @ DEBIT MUGURI	SUBHARTH DAS	BOLANGIR SADAR /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/34588/2025	RAJU PAHAD	DHANANJAYA MUND	JAIPATNA /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/34590/2025	SUBAS MALLICK	PRAMOD KUMAR JENA	SINGLA /245 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/34595/2025	STATE OF ODISHA SUDHANSU SEKHAR BAL VS	SUBHENDU KUMAR NAYAK VS	// / /0 ()	
546	D-ABLAPL/34598/2025	STATE OF ODISHA SK. LADEN VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /435 /2025 ()	
547	D-ABLAPL/34599/2025	STATE OF ODISHA DEBANSHU ROUT @ SIPA VS	GOURAV MOHANTY VS	// BHADRAK TOWN /631 /2025 ()	
548	D-ABLAPL/34606/2025	STATE OF ODISHA DEEPAK DAS @ GUNDA DAS VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /442 /2025 ()	
549	D-ABLAPL/34609/2025	STATE OF ODISHA SIDHARATH BHOI @ SIDHIA BHOI VS	EKTA AGARWAL VS	// AIR FIELD P.S. /271 /2025 ()	
550	D-ABLAPL/34610/2025	STATE OF ODISHA MANAS ROUT VS	PRAKASH CHANDRA DASH VS	// RAJNAGAR /104 /2025 ()	
551	D-ABLAPL/34619/2025	STATE OF ODISHA BASUDEB MAHAPATRA VS	RASHMI RANJAN MISHRA VS	// FATEGARH /335 /2025 ()	
552	D-ABLAPL/34625/2025	STATE OF ODISHA RINA MAHAPATRA VS	RASHMI RANJAN MISHRA VS	// FATEGARH /335 /2025 ()	
553	D-ABLAPL/34628/2025	STATE OF ODISHA B S ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
554	D-ABLAPL/34632/2025	STATE OF ODISHA BAIDYANATH DASH VS	SWAYAMJIT ROUT VS	// MAHILA P.S.(BBSR) /271 /2025 ()	
555	D-ABLAPL/34633/2025	STATE OF ODISHA SIBA PRASAD MALIK VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// DERABIS /166 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/34639/2025	SUDAM NAIK VS STATE OF ODISHA	SATABDI SAMANTRAY VS	NUAGAON /232 /2025 () //	
557	D-ABLAPL/34642/2025	BABAJI NAIK VS STATE OF ODISHA	SATABDI SAMANTRAY VS	NUAGAON /232 /2025 () //	
558	D-ABLAPL/34645/2025	RAJIB KUMAR BEHERA @ RAJIB KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /216 /2025 () //	
559	D-ABLAPL/34654/2025	DURBADALA SAHU @ DURBALA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	DEOGAON /361 /2025 () //	
560	D-ABLAPL/34656/2025	BIJAY MOHANTY @ DURYODHAN MOHANTY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /706 /2025 () //	
561	D-ABLAPL/34657/2025	SABITA KHUNTIA VS STATE OF ODISHA	DHANESWAR BARIK VS	// () //	AOD20250000498C202500041
562	D-ABLAPL/34664/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	/ /0 () //	
563	D-ABLAPL/34665/2025	BIKRAM KESARI SWAIN @ BIKRAM SWAIN VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /25 /2025 () //	
564	D-ABLAPL/34667/2025	SALIM SEKH @ MOHAMMED SALIM SEKH VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /98 /2025 () //	
565	D-ABLAPL/34668/2025	SMRITI SWETA DAS VS STATE OF ODISHA	SURYA PRATAP DEO VS	KHARABEL NAGAR P.S. /469 /2025 () //	
566	D-ABLAPL/34671/2025	UDIT KUMAR MOHANTY VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 () //	
567	D-ABLAPL/34674/2025	B.LAXMAN PATRA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /589 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/34678/2025	PRASANTA KUMAR SAHOO	MANORANJAN MISHRA	PANIKOILI /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/34683/2025	SOUMENDRA KHUNTIA	ABHAS MOHANTY	TANGI /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/34688/2025	ANJAN PAIRA	BIDYALOK MOHAPATRA	CYBER CRIME AND E.O, BALASORE /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/34689/2025	PRAMILA DAS	SURESH CHANDRA PRADHAN	Tantiapal Marine /137 /2025	AOR20220003509C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/34691/2025	MANENDRA SAHOO	AMLAN SHAKTI PAUL	JATNI P.S. /484 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :10/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/46105/2025 SAO/ /	JEETENDRA BEURA MP	SANDIPANI MISRA	58/2025
2	D-CRLLP/33343/2025 CRLLP/ /	UNION OF INDIA MP	MILLON KUMAR	71/2025
3	D-TRPCRL/34640/2025 TRPCRL/ /	LABA BEHERA MP	SUSHANTA KUMAR JOSHI	104/2025
4	D-MSA/31489/2024 MSA/27/2024	M/S. GET HEAVEN HOMES (P) LTD., MP	BBSR TIGMANSHU PATNAIK	131/2025
5	D-OTAPL/46444/2025 OTAPL/ /	COMMISSIONER OF CENTRAL EXCISE, MP	STANDING COUNSEL)	187/2025
6	D-CRLMP/23477/2025 CRLMP/1019/2025	PABITRA ROUTRAY MP		242/2025
7	D-JCRLA/32/2021 JCRLA/32/2021	KASIA@SIDHANTA PALEI MP	ADV	365/2025
8	D-TRP(C)/46185/2025 TRP(C)/ /	SASMITA SETHY MP	SOUBHAGYA KUMAR DASH	421/2025
9	D-TRP(C)/46316/2025 TRP(C)/ /	M/S. S.K. CATTLE AND POULTRY FEEDS, MP	DURGABHOKTA	422/2025
10	D-TRP(C)/46435/2025 TRP(C)/ /	ULLASH BEHERA MP	AMIT PRASAD BOSE	423/2025
11	D-TRP(C)/46440/2025 TRP(C)/ /	SUNANDA SAHOO MP	MANAS KUMAR CHAND	424/2025
12	D-RVWPET/46233/2025 RVWPET/ /	BAIKUNTHA SAHOO MP	DR. JITENDRA KUMAR LENKA	430/2025
13	D-RVWPET/46375/2025 RVWPET/ /	BUDHURAM PATRA MP	ADV.	431/2025
14	D-RVWPET/46375/2025 RVWPET/ /	BUDHURAM PATRA MP	ADV.	432/2025
15	D-RVWPET/46381/2025 RVWPET/ /	DUSMANTA KU.BEHERA MP	ADV.	433/2025
16	D-CONTC/45386/2024 CONTC/7518/2024	SUBHANKAR DAS MP	DILLIP KUMAR MOHAPATRA	433/2025
17	D-CONTC/25773/2025 CONTC/2872/2025	SUSIL KUMAR BARAL MP		434/2025
18	D-RVWPET/46381/2025 RVWPET/ /	DUSMANTA KU.BEHERA MP	ADV.	434/2025
19	D-RVWPET/46397/2025 RVWPET/ /	SANJEEB KUMAR KAIBARTA MP	ADV.	435/2025
20	D-RVWPET/46397/2025 RVWPET/ /	SANJEEB KUMAR KAIBARTA MP	ADV.	436/2025
21	D-RVWPET/46404/2025 RVWPET/ /	ASHOK KUMAR PATRA MP	ADV.	437/2025
22	D-RVWPET/46411/2025 RVWPET/ /	DURGA PRASAD PATRA MP	ADV.	438/2025
23	D-RVWPET/46411/2025 RVWPET/ /	DURGA PRASAD PATRA MP	ADV.	439/2025
24	D-RVWPET/46404/2025 RVWPET/ /	ASHOK KUMAR PATRA MP	ADV.	440/2025
25	D-RPFAM/46130/2025 RPFAM/ /	ALIVA DEHURY@NAYAK MP	MOHAMMED FARADISH	517/2025
26	D-RPFAM/46300/2025	ALOK RANJAN MAHARANA	BEDA PRAKASH PANDA	

	RPFAM/ /	MP		518/2025
27	D-RPFAM/46300/2025	ALOK RANJAN MAHARANA	BEDA PRAKASH PANDA	
	RPFAM/ /	MP		519/2025
28	D-RPFAM/46325/2025	CHINMAYA OJHA	NETRANANDA BISWAL	
	RPFAM/ /	MP		520/2025
29	D-RPFAM/46325/2025	CHINMAYA OJHA	NETRANANDA BISWAL	
	RPFAM/ /	MP		521/2025
30	D-CMAPL/44534/2025	KANHU MAJHI	SUSANTA KUMAR BARAL	
	CMAPL/ /	MP		555/2025
31	D-MATA/46301/2025	SAMIKSHYA SARANGI	JUDHISTHIR SAHOO	
	MATA/ /	MP		636/2025
32	D-MATA/46301/2025	SAMIKSHYA SARANGI	JUDHISTHIR SAHOO	
	MATA/ /	MP		637/2025
33	D-MATA/46349/2025	LALIT MOHAN MISHRA	ASHOK DAS	
	MATA/ /	MP		638/2025
34	D-MATA/46357/2025	LALIT MOHAN MISHRA	ASHOK DAS	
	MATA/ /	MP		639/2025
35	D-FAO/45298/2025	THE MANAGER (LEGAL), ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD., CHENNAI		968/2025
	FAO/ /	MP		969/2025
36	D-FAO/45298/2025	THE MANAGER (LEGAL), ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD., CHENNAI		969/2025
	FAO/ /	MP		970/2025
37	D-FAO/115/2020	SUSAMA JENA	DHANANJAYA MUND	
	FAO/115/2020	MP		970/2025
38	D-BLAPL/33769/2024	SOUMYARANJAN SAHOO @ SOUMYA RANJAN SAHOO		1079/2025
	BLAPL/11995/2024	MP		1080/2025
39	D-BLAPL/20085/2024	RAJU@RAJESH NAYAK	MANAS KUMAR CHAND	
	BLAPL/6966/2024	MP		1080/2025
40	D-BLAPL/27494/2025	PRIYABRATA ROUSTRAY @ PINTU		1081/2025
	BLAPL/9433/2025	MP		1081/2025
41	D-BLAPL/27042/2025	GOPINATH KARNA	BISWAJIT RANJAN TRIPATHY	
	BLAPL/9298/2025	MP		1082/2025
42	D-BLAPL/34618/2025	BABULA BEHERA @ BABU	RAKESH KUMAR ROUSTRAY	
	BLAPL/ /	MP		1083/2025
43	D-BLAPL/34624/2025	BIPINI BEHERA	RAKESH KUMAR ROUSTRAY	
	BLAPL/ /	MP		1084/2025
44	D-BLAPL/34690/2025	PRABIN @ PRAVEEN KUMAR SAMAL	SANDEEP RAJ PANDA	
	BLAPL/ /	MP		1085/2025
45	D-CRLREV/34493/2025	GANESWAR PRADHAN	GHANASHYAM MUDULI	
	CRLREV/ /	MP		1284/2025
46	D-CRLREV/34612/2025	SIBA JENA	LALITENDU MISHRA	
	CRLREV/ /	MP		1285/2025
47	D-CRLREV/28839/2025	SHYAM SUNDAR PATEL		1286/2025
	CRLREV/681/2025	MP		1286/2025
48	D-CRLREV/34662/2025	MIR HABIB ALAM	MOHAMMED AKHTER RAZA KHAN	
	CRLREV/ /	MP		1287/2025
49	D-CRLREV/34698/2025	PRIYANKA AGARWAL	RUDRA NARAYAN PARIJA	
	CRLREV/ /	MP		1288/2025
50	D-CRLREV/34701/2025	PRIYANKA AGARWAL	RUDRA NARAYAN PARIJA	
	CRLREV/ /	MP		1289/2025
51	D-CRLREV/34702/2025	PRIYANKA AGARWAL	RUDRA NARAYAN PARIJA	
	CRLREV/ /	MP		1290/2025
52	D-CRLREV/34708/2025	KHAGENDRA PRASAD BEHERA	PRABIR KUMAR RAY	
	CRLREV/ /	MP		1291/2025
53	D-RSA/49343/2024	NARMADA SABAT	NRUSINGHA NANDA MOHAPATRA	
	RSA/444/2024	MP		1532/2025
54	D-RSA/44165/2025	DHARANIDHAR SETHY	VISWAJEET MALLICK	
	RSA/ /	MP		1533/2025
55	D-RSA/593/2003	BHIKARI MAHARANA	M/S. R.K.MOHAPATRA, NIROD KUMAR SAHU	
	RSA/593/2003	MP		1534/2025
56	D-RSA/294/2013	BHIKARI MAHARANA	M/S.N.K.SAHU, NIROD KUMAR SAHU	
	RSA/294/2013	MP		1535/2025
57	D-RSA/46305/2025	JITENDRA ROUT	PARTHA SARATHI DAS	
	RSA/ /	MP		1536/2025

58	D-CMP/28165/2025 CMP/1062/2025	SANJUKTA MAHALA MP	LALIT MOHAN NANDA	1842/2025
59	D-CMP/14548/2025 CMP/718/2025	ASWINI KUMAR DASH MP		1843/2025
60	D-CMP/46161/2025 CMP/ /	SANTOSH KUMAR MISHRA MP	MOHENDRA KUMAR MOHAPATRO	1844/2025
61	D-CMP/46204/2025 CMP/ /	NISKALIKA MOHAPATRA MP	CHITTARANJAN BAIRISAL	1845/2025
62	D-CMP/46218/2025 CMP/ /	BANITA JENA MP	NIRANJAN LENKA	1846/2025
63	D-CMP/46225/2025 CMP/ /	NARENDRA KUMAR SINGH MP	PRASANTA KUMAR SATAPATHY	1847/2025
64	D-CMP/37781/2025 CMP/ /	SANGHAMITRA NAYAK MP	BIKRAM CHANDRA GHADEI	1848/2025
65	D-CMP/46251/2025 CMP/ /	AMULYA KUMAR SAHU MP	AKHYAYA KUMAR MISRA	1849/2025
66	D-CMP/46337/2025 CMP/ /	RASHMI DAS MP	JYOTI RANJAN DEO	1850/2025
67	D-CMP/46391/2025 CMP/ /	SUDHANSHU SEKHAR THAKUR MP	ABINASH ROURAY	1851/2025
68	D-CMP/46422/2025 CMP/ /	PRATIMA BEHERA MP	ABINASH NAYAK	1852/2025
69	D-CMP/46433/2025 CMP/ /	LAXMIDHAR SINGH MP	AMIT PRASAD BOSE	1853/2025
70	D-CMP/46437/2025 CMP/ /	BRUNDABAN KUMBHAR MP	AMIT PRASAD BOSE	1854/2025
71	D-ABLAPL/6368/2022 ABLAPL/6368/2022	RILU @ PRANAYA KUMAR SAHU MP		2013/2025
72	D-ABLAPL/22368/2025 ABLAPL/8785/2025	MAMATA NAIK @ NAYAK MP		2014/2025
73	D-ABLAPL/27454/2024 ABLAPL/10110/2024	MANOJ KUMAR BEHERA MP		2015/2025
74	D-ABLAPL/15845/2025 ABLAPL/6386/2025	AMIT RAJ SINGH MP		2016/2025
75	D-ABLAPL/17579/2025 ABLAPL/7069/2025	SUDAM PRADHAN MP	ABHISIDDHANTA SAHOO	2017/2025
76	D-ABLAPL/29207/2024 ABLAPL/11907/2024	MANJULATA SAHOO MP		2018/2025
77	D-ABLAPL/28016/2025 ABLAPL/10975/2025	SANJUKTA PRADHAN MP		2019/2025
78	D-ABLAPL/29676/2025 ABLAPL/11474/2025	BIJU KUMBHAR MP		2020/2025
79	D-ABLAPL/32415/2025 ABLAPL/12410/2025	RAHUL KHUNTIA MP		2021/2025
80	D-ABLAPL/11675/2024 ABLAPL/5918/2024	SUNIL KUMAR NAYAK MP	PUSPAMITRA MOHAPATRA	2022/2025
81	D-ABLAPL/25140/2025 ABLAPL/9797/2025	MADHUSUDAN NAYAK MP	RUDRA NARAYAN PARIJA	2023/2025
82	D-ABLAPL/1093/2025 ABLAPL/523/2025	ANANDA KANAR MP		2024/2025
83	D-ABLAPL/27920/2025 ABLAPL/10853/2025	DURYADHAN BARIK @ DHANA BARIK MP		2025/2025
84	D-ABLAPL/34668/2025 ABLAPL/ /	SMRITI SWETA DAS MP	SURYA PRATAP DEO	2026/2025
85	D-ABLAPL/24287/2025 ABLAPL/9520/2025	ASHATITA SAHOO MP		2027/2025
86	D-MACA/3587/2025 MACA/178/2025	KAILASH PANDA MP	HIMANSHU SEKHAR MISHRA	2594/2025
87	D-MACA/46148/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBRASANTA KUMAR MAHALI	2595/2025
88	D-MACA/46148/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBRASANTA KUMAR MAHALI	2596/2025
89	D-MACA/46153/2025	MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD., MP	BBRASANTA KUMAR MAHALI	

	MACA/ /	MP		2597/2025
90	D-MACA/46153/2025	MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2598/2025
91	D-MACA/45691/2025	D.M.NATIONAL INSURANCE CO. LTD., CUTTACK	MAHESH SINHA	
	MACA/ /	MP		2599/2025
92	D-MACA/46178/2025	SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	PRADAN PATNAIK	
	MACA/ /	MP		2600/2025
93	D-MACA/46178/2025	SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	PRADAN PATNAIK	
	MACA/ /	MP		2601/2025
94	D-MACA/46182/2025	THE D.M. (T.P. HUB) ORIENTAL INSURANCE CO. LTD., BBSR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2602/2025
95	D-MACA/46182/2025	THE D.M. (T.P. HUB) ORIENTAL INSURANCE CO. LTD., BBSR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2603/2025
96	D-MACA/2615/2025	D.M., ORIENTAL INSURANCE CO LTD., BBSR		
	MACA/153/2025	MP		2604/2025
97	D-MACA/27745/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK	SRINIVAS PATNAIK	
	MACA/884/2025	MP		2605/2025
98	D-MACA/46216/2025	M/S. NATIONAL INSURANCE CO. LTD., NABH	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2606/2025
99	D-MACA/46216/2025	M/S. NATIONAL INSURANCE CO. LTD., NABH	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2607/2025
100	D-MACA/46216/2025	M/S. NATIONAL INSURANCE CO. LTD., NABH	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2608/2025
101	D-MACA/46376/2025	MAKARDHWAJ BISOYI	DHANANJAYA MUND	
	MACA/ /	MP		2609/2025
102	D-MACA/46412/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., JHARSUGUDA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2610/2025
103	D-MACA/46417/2025	D.M., M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., JAIPUR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2611/2025
104	D-CRLA/34501/2025	DHANESTI NAIK	SATYANARAYAN MISHRA	
	CRLA/ /	MP		3057/2025
105	D-CRLA/34501/2025	DHANESTI NAIK	SATYANARAYAN MISHRA	
	CRLA/ /	MP		3058/2025
106	D-CRLA/654/2021	MUKTI BADA	PABITRA KUMAR NAYAK	
	CRLA/654/2021	MP		3059/2025
107	D-CRLA/34511/2025	DHANESTI NAIK	SATYANARAYAN MISHRA	
	CRLA/ /	MP		3060/2025
108	D-CRLA/34511/2025	DHANESTI NAIK	SATYANARAYAN MISHRA	
	CRLA/ /	MP		3061/2025
109	D-CRLA/143/2023	PRUTHIRAJ PRADHAN	ANIRUDHA DAS	
	CRLA/143/2023	MP		3062/2025
110	D-CRLA/7469/2024	BABI @ GANESH BEHURA	DEBIDUTTA MOHAPATRA	
	CRLA/236/2024	MP		3063/2025
111	D-CRLA/123/2018	BIRANCHI MAJHI		
	CRLA/123/2018	MP		3064/2025
112	D-CRLA/27072/2024	PRASANTA KAMELA	RABINDRA NATH PANDA	
	CRLA/920/2024	MP		3065/2025
113	D-CRLA/7058/2024	DHANAPATI MEHER	DEEPALI MAHAPATRA	
	CRLA/260/2024	MP		3066/2025
114	D-CRLA/190/2019	SANTOSH ROUT	PRAFULLA CH.BISWAL	
	CRLA/190/2019	MP		3067/2025
115	D-CRLA/34562/2025	LAXMIDHAR @ LAXMIDHAR SWAIN	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		3068/2025
116	D-CRLA/34562/2025	LAXMIDHAR @ LAXMIDHAR SWAIN	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		3069/2025
117	D-CRLA/34581/2025	PADMAN MAHANANDIA	SOUGAT DASH	
	CRLA/ /	MP		3070/2025
118	D-CRLA/34581/2025	PADMAN MAHANANDIA	SOUGAT DASH	
	CRLA/ /	MP		3071/2025
119	D-CRLA/34581/2025	PADMAN MAHANANDIA	SOUGAT DASH	
	CRLA/ /	MP		3072/2025
120	D-CRLA/34591/2025	JUDHISTIRA DAS	ASHOK DAS	
	CRLA/ /	MP		3073/2025

121	D-CRLA/34591/2025 CRLA/ /	JUDHISTIRA DAS MP	ASHOK DAS	3074/2025
122	D-CRLA/982/2022 CRLA/982/2022	SURAJ SINGH MP		3075/2025
123	D-CRLA/31152/2025 CRLA/1240/2025	PABITRA MUDRIKA@DALABANDHU MP	SURYAKANTA DASH	3076/2025
124	D-CRLA/238/2017 CRLA/238/2017	MITU@NIHAR RANJAN PRADHAN MP	MR.S.D.DAS (SR. ADV.), M/S.GOURISANKAR PANI	3077/2025
125	D-CRLA/34630/2025 CRLA/ /	BIPIN KHARSEL @ KANHU MP	JNYANANANDA PANDA	3078/2025
126	D-CRLA/34630/2025 CRLA/ /	BIPIN KHARSEL @ KANHU MP	JNYANANANDA PANDA	3079/2025
127	D-CRLA/1/2023 CRLA/1/2023	DAMBARU@DAMBARUDHAR DAS MP	S.K. ZAFARULLA, J KAMILA, ASOK MOHANTY(SR. ADV.), BHABANI	3080/2025
128	D-CRLA/32611/2025 CRLA/ /	SAJIT KUMAR LENKA MP	DILIP KUMAR MISRA	3081/2025
129	D-CRLA/24614/2024 CRLA/850/2024	KAILASH GOUDA MP	BIDYALOK MOHAPATRA	3082/2025
130	D-CRLA/34677/2025 CRLA/ /	RANJIT SETHY MP	SUSANTA SEKHAR PARIDA	3083/2025
131	D-CRLA/34677/2025 CRLA/ /	RANJIT SETHY MP	SUSANTA SEKHAR PARIDA	3084/2025
132	D-CRLA/34684/2025 CRLA/ /	JITENDRA KUMAR JUJHARSINGH MP	AMITAV TRIPATHY	3085/2025
133	D-CRLA/34684/2025 CRLA/ /	JITENDRA KUMAR JUJHARSINGH MP	AMITAV TRIPATHY	3086/2025
134	D-CRLA/34692/2025 CRLA/ /	SADIK HUSSAIN MP	ABHISHEK PRADHAN	3087/2025
135	D-CRLA/34692/2025 CRLA/ /	SADIK HUSSAIN MP	ABHISHEK PRADHAN	3088/2025
136	D-CRLA/34694/2025 CRLA/ /	BIKRAM BISWAL MP	BHABANI SHANKAR DASPARIDA	3089/2025
137	D-CRLA/34694/2025 CRLA/ /	BIKRAM BISWAL MP	BHABANI SHANKAR DASPARIDA	3090/2025
138	D-CRLA/34695/2025 CRLA/ /	NAKULA JENA MP	RAVI SHANKAR SAMAL	3091/2025
139	D-CRLA/34695/2025 CRLA/ /	NAKULA JENA MP	RAVI SHANKAR SAMAL	3092/2025
140	D-CRLA/34695/2025 CRLA/ /	NAKULA JENA MP	RAVI SHANKAR SAMAL	3093/2025
141	D-CRLMC/34485/2025 CRLMC/4651/2025	SUJIT KHATUA MP	AMITAV TRIPATHY	3288/2025
142	D-CRLMC/34500/2025 CRLMC/ /	PRASANNA KUMAR PATEL MP	BIPLABA P.B. BAHALI	3289/2025
143	D-CRLMC/34502/2025 CRLMC/4658/2025	SUCHITRA KUMAR PATEL MP	BISWARANJAN DALAI	3290/2025
144	D-CRLMC/34508/2025 CRLMC/ /	GAJENDRA GHOSH MP	SOUBHAGYA KUMAR DASH	3291/2025
145	D-CRLMC/32960/2025 CRLMC/4471/2025	AMAR PRADHAN@AMAR PRASAD PRADHAN MP		3292/2025
146	D-CRLMC/34518/2025 CRLMC/4650/2025	BIBHU PRASAD TRIPATHY MP	SITANSHU MOHAN DWIBEDY	3293/2025
147	D-CRLMC/34518/2025 CRLMC/4650/2025	BIBHU PRASAD TRIPATHY MP	SITANSHU MOHAN DWIBEDY	3294/2025
148	D-CRLMC/34525/2025 CRLMC/ /	SK.KAYEM ALI @ KUBER ALI @ KACHA MP	ASIT KUMAR JENA	3295/2025
149	D-CRLMC/34528/2025 CRLMC/ /	SANGRAM KESHARI MOHANTY MP	ASIT KUMAR JENA	3296/2025
150	D-CRLMC/34539/2025 CRLMC/ /	BIRENDRA NAYAK@BIRA NAIK MP	ASHOK KUMAR SWAIN 1	3297/2025
151	D-CRLMC/34543/2025 CRLMC/ /	DASA@DASARATHI TERENIA MP	ASHOK KUMAR SWAIN 1	3298/2025
152	D-CRLMC/34549/2025	RICHPAL SAGAR	TRILOCHAN NANDA	

	CRLMC/ /	MP		3299/2025
153	D-CRLMC/34556/2025	BABAJI CHARAN DAS	BANSHIDHAR SATAPATHY	
	CRLMC/ /	MP		3300/2025
154	D-CRLMC/34567/2025	LAXMIDHAR SAMAL	HAREKRUSHNA DASH	
	CRLMC/ /	MP		3301/2025
155	D-CRLMC/34573/2025	M/S. CHANDANESWAR VERITY STORE	ASIT KUMAR JENA	
	CRLMC/ /	MP		3302/2025
156	D-CRLMC/34597/2025	GAJENDRA SINGH	AMITAV TRIPATHY	
	CRLMC/ /	MP		3303/2025
157	D-CRLMC/34603/2025	NALINI KANT DASH	SASANKA SEKHAR DAS	
	CRLMC/ /	MP		3304/2025
158	D-CRLMC/34603/2025	NALINI KANT DASH	SASANKA SEKHAR DAS	
	CRLMC/ /	MP		3305/2025
159	D-CRLMC/34615/2025	GOPABANDHU MALLICK	SAIBRATA RATH	
	CRLMC/ /	MP		3306/2025
160	D-CRLMC/34631/2025	BANASHREE PANDA@BANISHREE PANDA	DEVYANI LAL	
	CRLMC/ /	MP		3307/2025
161	D-CRLMC/7678/2025	ASHISH KUMAR MALLICK		
	CRLMC/1212/2025	MP		3308/2025
162	D-CRLMC/24118/2025	SRIKANT KUMAR DASH	SUBASH CHANDRA SAHOO	
	CRLMC/3121/2025	MP		3309/2025
163	D-CRLMC/33883/2025	SHAKTI SHANKAR PATRA		
	CRLMC/4647/2025	MP		3310/2025
164	D-CRLMC/34669/2025	CHINMAYA RAY	RAMA KRISHNA NAIK	
	CRLMC/ /	MP		3311/2025
165	D-CRLMC/29873/2025	PRASANTA SETHY		
	CRLMC/4156/2025	MP		3312/2025
166	D-CRLMC/34700/2025	PRAMOD BHUYAN @ CHINTU	SOURAV DAS	
	CRLMC/ /	MP		3313/2025
167	D-CRLMC/34703/2025	GIRISH PATNAIK	TIGMANSHU PATNAIK	
	CRLMC/ /	MP		3314/2025
168	D-CRLMC/34713/2025	BHAGYARATHI @ BHAGIRATHI CHINNARA	PRASANTA KUMAR NANDA	
	CRLMC/ /	MP		3315/2025
169	D-CRLMC/34714/2025	DASABA @ DASAB KANHAR	DEBASISH SUR	
	CRLMC/ /	MP		3316/2025
170	D-CRLMC/34715/2025	RABINDRA KANHAR	DEBASISH SUR	
	CRLMC/ /	MP		3317/2025
171	D-CRLMC/34717/2025	GIRIJA SHANKAR SAMANTARAY	SANTOSH KUMAR DASH	
	CRLMC/ /	MP		3318/2025
172	D-CRLMC/34719/2025	SANTOSH KUMAR SINGH	SANTOSH KUMAR DASH	
	CRLMC/ /	MP		3319/2025
173	D-WA/45995/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4329/2025
174	D-WA/45995/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4330/2025
175	D-WA/46127/2025	PARESH KUMAR RAY	BIPLABA P.B. BAHALI	
	WA/ /	MP		4331/2025
176	D-WA/46095/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4332/2025
177	D-WA/46095/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4333/2025
178	D-WA/46144/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4334/2025
179	D-WA/46144/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4335/2025
180	D-WA/46146/2025	PRANATI MAHAPATRA	AKSHAYA KUMAR BEHERA	
	WA/ /	MP		4338/2025
181	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4339/2025
182	D-WA/46214/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4340/2025
183	D-WA/46214/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4341/2025

184	D-WA/46308/2025 WA/ /	SUSANTA KUMAR MOHANTY MP	SANJIB MOHANTY	4342/2025
185	D-WA/46309/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4343/2025
186	D-WA/46309/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4344/2025
187	D-WP(C)/46118/2025 WP(C)/31849/2025	MD.SAHEB MP	SAILABALA JENA	20046/2025
188	D-WP(C)/46121/2025 WP(C)/31746/2025	SK. KAMALUDDIN MP	RAJJEET ROY	20047/2025
189	D-WP(C)/41358/2025 WP(C)/28740/2025	KAMALA PUJARI MP	SUKANTA KUMAR DALAI	20048/2025
190	D-WP(C)/46128/2025 WP(C)/ /	JIBAN KUMAR DUTTA MP	BHAGABAN BEHERA	20049/2025
191	D-WP(C)/43485/2024 WP(C)/26235/2024	HARIS CHANDRA MOHANTY MP		20050/2025
192	D-WP(C)/25858/2025 WP(C)/19656/2025	MAMATA NAYAK MP	SISHIR SUNDAR MOHANTY	20051/2025
193	D-WP(C)/37109/2025 WP(C)/26163/2025	PRAFULLA KUMAR MOHANTY MP	JANAKI KANTA MAHAPATRA, RUDRA NARAYAN PARIJA	20052/2025
194	D-WP(C)/16469/2024 WP(C)/10030/2024	NAYANA JENA MP	ASHIS KUMAR MISHRA	20053/2025
195	D-WP(C)/38583/2025 WP(C)/27402/2025	MANORANJAN PANDA MP		20054/2025
196	D-WP(C)/46145/2025 WP(C)/ /	DILIP KUMAR PAIKARAY MP	GYANA RANJAN MAHAPATRA	20055/2025
197	D-WP(C)/46150/2025 WP(C)/31835/2025	PRASANTA ROUT MP	SUKANTA KUMAR NAYAK (2)	20057/2025
198	D-WP(C)/46141/2025 WP(C)/ /	NIRUPAMA SAHOO MP	MOHIT KUMAR PATI	20058/2025
199	D-WP(C)/46155/2025 WP(C)/ /	ANIL KUMAR LENKA MP	PRASANNA KUMAR NAYAK	20059/2025
200	D-WP(C)/14803/2023 WP(C)/14803/2023	RAJENDRA KUMAR KHILAR MP		20060/2025
201	D-WP(C)/46142/2025 WP(C)/ /	SAI OM AGENCY MP	RASHMI REKHA PRADHAN	20061/2025
202	D-WP(C)/46147/2025 WP(C)/ /	SMKR AND ASSOCIATES MP	ANJAN KUMAR BISWAL	20062/2025
203	D-WP(C)/46047/2025 WP(C)/ /	BASANTI BEHERA MP	DIPTI RANJAN MOHAPTRA	20063/2025
204	D-WP(C)/45246/2025 WP(C)/ /	BALARAM TARAI MP	MIHIR SEKHAR SAHOO	20064/2025
205	D-WP(C)/46169/2025 WP(C)/ /	ANIL KUMAR PANDA MP	LAMBODOR ACHARI	20065/2025
206	D-WP(C)/46179/2025 WP(C)/31823/2025	MANSINGH SANTA MP	UMESH CHANDRA MOHANTY	20066/2025
207	D-WP(C)/14747/2025 WP(C)/11477/2025	DEBJYOTI PATI MP	RAMA CHANDRA JENA	20067/2025
208	D-WP(C)/37095/2025 WP(C)/26089/2025	ROJALIN MOHANTY MP	ADYASIDHI MISHRA	20068/2025
209	D-WP(C)/46183/2025 WP(C)/ /	RAGHUNATH NAYAK MP	SUJATA JENA	20069/2025
210	D-WP(C)/37095/2025 WP(C)/26089/2025	ROJALIN MOHANTY MP	ADYASIDHI MISHRA	20070/2025
211	D-WP(C)/46190/2025 WP(C)/ /	SHYAM NAYAK MP	SUJATA JENA	20071/2025
212	D-WP(C)/46195/2025 WP(C)/ /	JALI PRUSTY @ JOLI PRUSTY MP	SUJATA JENA	20072/2025
213	D-WP(C)/46189/2025 WP(C)/ /	GOBINDA CHANDRA SAHOO MP	SURESH CHANDRA DASH	20073/2025
214	D-WP(C)/46196/2025 WP(C)/ /	PITAMBAR NAYAK MP	SUJATA JENA	20074/2025
215	D-WP(C)/46199/2025	NIRANJAN NAYAK	SUJATA JENA	

	WP(C)/ /	MP		20075/2025
216	D-WP(C)/19039/2017 WP(C)/19039/2017	LAXMIDHAR BEHERA MP	M/S.S.K.NAYAK	20076/2025
217	D-WP(C)/35103/2025 WP(C)/24725/2025	HARIHAR MALLICK MP		20077/2025
218	D-WP(C)/46215/2025 WP(C)/ /	SURENDRA KUMAR KHATUA MP	SANGRAM JENA	20078/2025
219	D-WP(C)/46217/2025 WP(C)/ /	PRAVAKAR PATRA MP	SANGRAM JENA	20079/2025
220	D-WP(C)/27517/2025 WP(C)/19330/2025	KUNI @ TUNI NAYAK MP		20080/2025
221	D-WP(C)/39475/2025 WP(C)/28484/2025	SANJULATA SAHOO MP		20081/2025
222	D-WP(C)/46211/2025 WP(C)/ /	MIRZA RAHAMAT BEG MP	SUSANTA KUMAR BARAL	20082/2025
223	D-WP(C)/46226/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	20083/2025
224	D-WP(C)/46230/2025 WP(C)/ /	MINATI SAHOO MP	SANGRAM MISHRA	20084/2025
225	D-WP(C)/1735/2025 WP(C)/4516/2025	BIJAY JENA MP	ACHYUTANANDA PATTANAIK	20085/2025
226	D-WP(C)/46247/2025 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED, ANSIL MP	SILAUROBINDO ACHARYA	20086/2025
227	D-WP(C)/46254/2025 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED, ANSIL MP	SILAUROBINDO ACHARYA	20087/2025
228	D-WP(C)/46252/2025 WP(C)/ /	SURENDRA BARAL MP	BAIDHAR SAHOO	20088/2025
229	D-WP(C)/46255/2025 WP(C)/ /	PRAFULLA KUMAR SAHOO MP	MANOJA KUMAR KHUNTIA	20089/2025
230	D-WP(C)/46260/2025 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED, ANSIL MP	SILAUROBINDO ACHARYA	20090/2025
231	D-WP(C)/6637/2016 WP(C)/6637/2016	LAXMIDHAR BANDHA MP	M/S.S.K.NAYAK	20091/2025
232	D-WP(C)/46261/2025 WP(C)/ /	SURYAKANTA ROUT MP	BAIDHAR SAHOO	20092/2025
233	D-WP(C)/6637/2016 WP(C)/6637/2016	LAXMIDHAR BANDHA MP	M/S.S.K.NAYAK	20093/2025
234	D-WP(C)/6637/2016 WP(C)/6637/2016	LAXMIDHAR BANDHA MP	M/S.S.K.NAYAK	20094/2025
235	D-WP(C)/46271/2025 WP(C)/ /	SUMAN DAKUA @ SUMAN KUMAR DAKUA MP	TIRTH KUMAR SAHU	20095/2025
236	D-WP(C)/16896/2025 WP(C)/13309/2025	MITU NAIK MP	KAMAL BEHARI PANDA (SR. ADV.)	20096/2025
237	D-WP(C)/46275/2025 WP(C)/ /	SANJAY KUMAR PRADHAN MP	TIRTH KUMAR SAHU	20097/2025
238	D-WP(C)/46277/2025 WP(C)/ /	BIREN DALAI MP	ASHIS KUMAR MISHRA	20098/2025
239	D-WP(C)/46280/2025 WP(C)/ /	M/S. ROYAL CLIFFS SERVICES, JAGATSINGHPUR MP	BH MISHRA	20099/2025
240	D-WP(C)/46280/2025 WP(C)/ /	M/S. ROYAL CLIFFS SERVICES, JAGATSINGHPUR MP	BH MISHRA	20100/2025
241	D-WP(C)/46281/2025 WP(C)/ /	KISHOR KUMAR BEHERA MP	TIRTH KUMAR SAHU	20101/2025
242	D-WP(C)/32048/2025 WP(C)/23832/2025	BIBHUTI BHUSAN MISHRA MP	RANJIT MOHANTY	20102/2025
243	D-WP(C)/46284/2025 WP(C)/ /	SHAKUNTALA BIDIKA MP	TIRTH KUMAR SAHU	20103/2025
244	D-WP(C)/46285/2025 WP(C)/ /	KUMUDA SETH MP	SASWATI MOHAPATRA	20104/2025
245	D-WP(C)/46286/2025 WP(C)/ /	RAJ KUMAR BARIK MP	ASHIS KUMAR MISHRA	20105/2025
246	D-WP(C)/46287/2025 WP(C)/ /	M/S. CHANDRAMA TRANSPORT, JAGATSINGHPUR MP	BH MISHRA	20106/2025

247	D-WP(C)/4752/2015 WP(C)/4752/2015	PRABHAT KUMAR BISWAL MP	M/S.B.SAHOO, D.VARADWAJ, M/S A.P.BOSE, S.SWAIN, D.K.SETHY, D.	20107/2025
248	D-WP(C)/46287/2025 WP(C)/ /	M/S. CHANDRAMA TRANSPORT, JAGATSINGHPUR MP	ASHISH MISHRA	20108/2025
249	D-WP(C)/4752/2015 WP(C)/4752/2015	PRABHAT KUMAR BISWAL MP	M/S.B.SAHOO, D.VARADWAJ, M/S A.P.BOSE, S.SWAIN, D.K.SETHY, D.	20109/2025
250	D-WP(C)/4752/2015 WP(C)/4752/2015	PRABHAT KUMAR BISWAL MP	M/S.B.SAHOO, D.VARADWAJ, M/S A.P.BOSE, S.SWAIN, D.K.SETHY, D.	20110/2025
251	D-WP(C)/4756/2015 WP(C)/4756/2015	PRABHAT KUMAR BISWAL MP	M/S.B.SAHOO, D.VARADWAJ, M/S A.P.BOSE, S.SWAIN, D.K.SETHY, D.	20111/2025
252	D-WP(C)/41736/2025 WP(C)/29934/2025	SHAIBAL SEN MP	ANAM CHARAN PANDA	20112/2025
253	D-WP(C)/46289/2025 WP(C)/ /	M/S CHANDRAMA TRANSPORT, JAGATSINGHPUR MP	SAHIL RATH	20113/2025
254	D-WP(C)/46291/2025 WP(C)/ /	BIGHNA MEHER MP	ASHIS KUMAR MISHRA	20114/2025
255	D-WP(C)/46292/2025 WP(C)/ /	OM PRAKASH JAYPURIA MP	PRASANTA KUMAR SATAPATHY	20115/2025
256	D-WP(C)/46293/2025 WP(C)/ /	NRUSINGH CHARAN SAHOO MP	TIRTH KUMAR SAHU	20116/2025
257	D-WP(C)/46278/2025 WP(C)/ /	SADASIBA RAY MP	PRAFULLA KUMAR KAR	20117/2025
258	D-WP(C)/46295/2025 WP(C)/ /	M/S. ROYAL CLIFFS SERVICES, JAGATSINGHPUR MP	SAHIL RATH	20118/2025
259	D-WP(C)/46294/2025 WP(C)/ /	MUNA KARTI MP	ASHIS KUMAR MISHRA	20119/2025
260	D-WP(C)/38604/2021 WP(C)/38604/2021	KAMALENDULAL MOHANTA MP	SMRUTI RANJAN DASH	20120/2025
261	D-WP(C)/40066/2021 WP(C)/40066/2021	KAMALENDULAL MOHANTA MP	SMRUTI RANJAN DASH	20121/2025
262	D-WP(C)/46298/2025 WP(C)/ /	SAHADEV NAYAK MP	AKASH BHUYAN	20122/2025
263	D-WP(C)/46302/2025 WP(C)/ /	TIRUPATI KAR MP	GOURI MOHAN RATH	20123/2025
264	D-WP(C)/46304/2025 WP(C)/ /	DEBARA SA MP	ASHIS KUMAR MISHRA	20124/2025
265	D-WP(C)/46302/2025 WP(C)/ /	TIRUPATI KAR MP	GOURI MOHAN RATH	20125/2025
266	D-WP(C)/33321/2022 WP(C)/33321/2022	SAILABALA PANIGRAHI MP	DEEPALI MAHAPATRA	20126/2025
267	D-WP(C)/46311/2025 WP(C)/ /	V.S.JEEVAN SANGRAM MP	NISHAT AFREEN	20127/2025
268	D-WP(C)/46314/2025 WP(C)/ /	CANARA BANK, ASSETS RECOVERY BRANCH MP	SHRUTI SHRIWASTHA	20128/2025
269	D-WP(C)/46322/2025 WP(C)/ /	CANARA BANK, ASSETS RECOVERY BRANCH MP	SHRUTI SHRIWASTHA	20129/2025
270	D-WP(C)/46327/2025 WP(C)/ /	BIRKISHROE BHOI MP	DIPTI RANJAN SWAIN	20130/2025
271	D-WP(C)/13717/2025 WP(C)/9928/2025	A.JANAKI PATRO MP	BISHNU PRASAD PRADHAN	20131/2025
272	D-WP(C)/37624/2025 WP(C)/26009/2025	MANASEE MAHARANA MP	SOHAN MISHRA	20132/2025
273	D-WP(C)/32797/2025 WP(C)/23073/2025	DR.SHILALIPI PRADHAN MP		20133/2025
274	D-WP(C)/46338/2025 WP(C)/ /	MAHESWATA DAS MP	PRAVASH CHANDRA JENA	20134/2025
275	D-WP(C)/46340/2025 WP(C)/ /	JAYASHREE SINGH DEO MP	BIBHU PRASAD DAS	20135/2025
276	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	20136/2025
277	D-WP(C)/44831/2024 WP(C)/28530/2024	SATYA NARAYAN SHARMA MP	NIRANJAN PRASAD PATRA	20137/2025
278	D-WP(C)/46346/2025	SNEHALATA BEHERA	PRAVASH CHANDRA JENA	

	WP(C)/ /	MP		20138/2025
279	D-WP(C)/54973/2024 WP(C)/4291/2025	MANWAR KHAN MP	BHASKAR CHANDRA PANDA	20139/2025
280	D-WP(C)/46360/2025 WP(C)/ /	PRATAP KUMAR SAHOO MP		20140/2025
281	D-WP(C)/54973/2024 WP(C)/4291/2025	MANWAR KHAN MP	BHASKAR CHANDRA PANDA	20141/2025
282	D-WP(C)/54973/2024 WP(C)/4291/2025	MANWAR KHAN MP	BHASKAR CHANDRA PANDA	20142/2025
283	D-WP(C)/46378/2025 WP(C)/ /	AJAY KUMAR PRADHAN MP	SATYAJEET MUKHARJEE	20143/2025
284	D-WP(C)/46387/2025 WP(C)/ /	AYUB KHAN MP	PARSURAM MOHAPATRA	20144/2025
285	D-WP(C)/46390/2025 WP(C)/ /	M/S. BAJRANGBALI MINMET PVT. LTD., MP	SUNDRARAJAN RATH	20145/2025
286	D-WP(C)/46399/2025 WP(C)/ /	M/S. SHREE AMBIKA FODDERS INDUSTRIES, MP	SANTOSH KUMAR MISHRA	20146/2025
287	D-WP(C)/46400/2025 WP(C)/ /	GOUTAM BUDHA JENA MP	DEEPAK RANJAN SUNDARAY	20147/2025
288	D-WP(C)/46406/2025 WP(C)/ /	M/S MUKAND LTD, MAHARASTRA MP	SANTOSH KUMAR MISHRA	20148/2025
289	D-WP(C)/46409/2025 WP(C)/ /	SMITA ROURAY MP	ACHYUTANANDA PATTANAIK	20149/2025
290	D-WP(C)/46413/2025 WP(C)/ /	SAIRAM SELF HELP GROUP, KENDRAPARA MP	SMRUTI RANJAN ROUT	20150/2025
291	D-WP(C)/46418/2025 WP(C)/ /	SK.MD.NAZIBULLAH @ NAJIBULLAH MP	SOUBHAGYA SUNDAR DAS	20151/2025
292	D-WP(C)/46430/2025 WP(C)/ /	GANGADHAR ACHARYA MP	DR. BINODA KUMAR MISHRA	20152/2025